

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :27-03-2024

Date : 27.03.2024									
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sec tion	Se at
1	28234 /2024	27.03. 2024	ABLAP L- 778/2 024	A PARIDA	C.O .		Order Dtd. 2024-03- 20		(S ea t No -)
2	28235 /2024	27.03. 2024	BLAPL - 2156/ 2024	G SAHOO	C.O .		Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 7)
3	28236 /2024	27.03. 2024	BLAPL - 833/2 024	G SAHOO	C.O .		Order Dtd. 2024-03- 22		(S ea t No - 7)
4	28237 /2024	27.03. 2024	BLAPL - 831/2 024	G SAHOO	C.O .		Order Dtd. 2024-03- 22		(S ea t No - 7)
5	28238 /2024	27.03. 2024	BLAPL - 1683/ 2024	M BARAL	C.O .		Order Dtd. 2024-03- 22		(S ea t No - 7)
6	28239 /2024	27.03. 2024	BLAPL - 741/2 024	AK BEHERA	C.O .		Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 2)

7	28240 /2024	27.03. 2024	BLAPL - 1968/ 2024	PK MOHANTY	C.O .		Order Dtd. 2024-03- 20	BAIL -1	(S ea t No - 2)
8	28241 /2024	27.03. 2024	ABLAP L- 2248/ 2024	HK MOHANTA	C.O .		Order Dtd. 2024-03- 21		(S ea t No - 2)
9	28242 /2024	27.03. 2024	WP (C) - 10592 /2019	J DEHURY	C.O .		Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 46)
1 0	28243 /2024	27.03. 2024	WP (C) - 10592 /2019	P K MOHANTY	C.O .		Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 46)
1 1	28244 /2024	27.03. 2024	WP (C) - 5178/ 2024	B K PANDA	C.O .		Order Dtd. 2024-03- 21	WRIT BRAN CH-6	(S ea t No - 36)
1 2	28245 /2024	27.03. 2024	WP (C) - 5178/ 2024	BRAJA MOHAN SARANGI	C.O .		Order Dtd. 2024-03- 21	WRIT BRAN CH-6	(S ea t No - 36)
1 3	28246 /2024	27.03. 2024	WP (C) - 14898 /2023	BHABA RANJAN KAR	C.O .		Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 17)
1 4	28247 /2024	27.03. 2024	WP (C) - 14898 /2023	S K SAHOO	C.O .		Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 17)

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15	28248/2024	27.03.2024	WP (C) - 21526/2019	M R SAHOO	C.O.		Order Dtd. 2024-03-20	WRIT BRANCH-1	(Seat No - 1)
16	28249/2024	27.03.2024	WP (C) - 6519/2024	B K MOHARANA	C.O.		Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No - 48)
17	28250/2024	27.03.2024	WP (C) - 7078/2024	N C SINHA	C.O.		Order Dtd. 2024-03-22	WRIT BRANCH-4	(Seat No - 19)
18	28251/2024	27.03.2024	WP (C) - 7078/2024	SARADA NAYAK	C.O.		Order Dtd. 2024-03-22	WRIT BRANCH-4	(Seat No - 19)
19	28252/2024	27.03.2024	WP (C) - 7071/2024	PRASANJIT BEHERA	C.O.		Order Dtd. 2024-03-22	WRIT BRANCH-4	(Seat No - 19)
20	28253/2024	27.03.2024	WP (C) - 6501/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No - 48)
21	28254/2024	27.03.2024	WP (C) - 6730/2024	U. KUMA	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANCH-1	(Seat No - 3)
22	28255/2024	27.03.2024	WP (C) - 6604/2024	M.K. RATH	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No -)

									40)
23	28256/2024	27.03.2024	WP (C) - 5009/2024	P.K. PATRI	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-5	(Seat No - 22)
24	28257/2024	27.03.2024	WP (C) - 21120/2015	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No - 12)
25	28258/2024	27.03.2024	WP (C) - 5385/2024	L.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No - 29)
26	28259/2024	27.03.2024	WP (C) - 5982/2024	SANTOSH KUMAR ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-6	(Seat No - 54)
27	28260/2024	27.03.2024	WP (C) - 6522/2024	M.D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANCH-7	(Seat No - 48)
28	28261/2024	27.03.2024	WP (C) - 6016/2024	P.K. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No - 5)
29	28262/2024	27.03.2024	WP (C) - 6037/2024	TRILOCHAN BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No - 5)
30	28263/2024	27.03.2024	WP (C) - 40640/2023	M. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-05	WRIT BRANCH-1	(Seat No

									-1)
31	28264/2024	27.03.2024	WP (C) - 35173/2022	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No - 44)
32	28265/2024	27.03.2024	CONTC - 1977/2024	P.C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-25		(Seat No - 44)
33	28266/2024	27.03.2024	CONTC - 1966/2024	P.C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31		(Seat No - 44)
34	28267/2024	27.03.2024	CONTC - 1961/2024	P.C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-25	CONT EMPT	(Seat No - 8)
35	28268/2024	27.03.2024	CONTC - 1959/2024	P.C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-25		(Seat No - 8)
36	28269/2024	27.03.2024	WP (C) - 6684/2024	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No - 40)
37	28270/2024	27.03.2024	WP (C) - 6684/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No - 40)
38	28271/2024	27.03.2024	WP (C) - 6903/2024	G. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-3	(Seat No

									-14)
39	28272/2024	27.03.2024	WP (C) - 6677/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No - 40)
40	28273/2024	27.03.2024	WP (C) - 683/2024	N. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-5	(Seat No - 47)
41	28274/2024	27.03.2024	WP (C) - 6403/2024	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
42	28275/2024	27.03.2024	WP (C) - 6401/2024	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
43	28278/2024	27.03.2024	BLAPL - 1960/2024	PRADIPTA BEURA	C.O.	COURT NO. 23	Order Dtd. 2024-03-20		(Seat No - 37)
44	28280/2024	27.03.2024	BLAPL - 1819/2024	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03-20		(Seat No - 37)
45	28282/2024	27.03.2024	BLAPL - 2121/2024	SURYA KANTA PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	BAIL -1	(Seat No - 2)
46	28284/2024	27.03.2024	BLAPL -	S BARIK	C.O.	COURT	Order Dtd. 2024-03-22		(Sea

			2311/ 2024			NO. 23			t No - 2)
4 7	28285 /2024	27.03. 2024	CRLMC - 610/2 024	RAHUL SETHI	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	CRIM INAL MISC	(S ea t No - 1)
4 8	28287 /2024	27.03. 2024	CRLMC - 1608/ 2023	M K PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	CRIM INAL MISC	(S ea t No - 4)
4 9	28289 /2024	27.03. 2024	CRLMC - 1609/ 2023	M K PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	CRIM INAL MISC	(S ea t No - 4)
5 0	28291 /2024	27.03. 2024	CRLMC - 1574/ 2023	M K PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	CRIM INAL MISC	(S ea t No - 6)
5 1	28292 /2024	27.03. 2024	CRLMC - 1575/ 2023	M K PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	CRIM INAL MISC	(S ea t No - 6)
5 2	28293 /2024	27.03. 2024	CRLMC - 1573/ 2023	M K PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	CRIM INAL MISC	(S ea t No - 6)
5 3	28295 /2024	27.03. 2024	CRLMC - 1714/ 2023	M K PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	CRIM INAL MISC	(S ea t No - 3)
5 4	28298 /2024	27.03. 2024	ABLAP L- 13191 /2023	SARAT DASH	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 3)
5	28299	27.03.	ABLAP	M M NAYAK	C.O	COUR	Order Dtd. 2024-03-	BAIL	(S

5	/2024	2024	L- 13912 /2021		.	T NO. 11	22	-2	ea t No - 7)
5 6	28301 /2024	27.03. 2024	ABLAP L- 14875 /2023	S S BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 6)
5 7	28302 /2024	27.03. 2024	ABLAP L- 13337 /2023	R K MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 10)
5 8	28304 /2024	27.03. 2024	BLAPL - 13586 /2023	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 20	BAIL -1	(S ea t No - 2)
5 9	28305 /2024	27.03. 2024	BLAPL - 12174 /2023	P K ROUTRAY	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 20	BAIL -1	(S ea t No - 3)
6 0	28306 /2024	27.03. 2024	ABLAP L- 10414 /2020	SUVENDU BARIK	C.O .	COUR T NO. 7	Order Dtd. 2022-04- 19	BAIL -2	(S ea t No - 10)
6 1	28310 /2024	27.03. 2024	CRLRE V- 509/2 018	N SINGH	C.O .	COUR T NO. 7	Order Dtd. 2024-03- 22		(S ea t No - 10)
6 2	28311 /2024	27.03. 2024	TRPCR L- 24/20 24	P BASTIA	C.O .	COUR T NO. 11	Order Dtd. 2024-04- 05		(S ea t No - 10)
6 3	28314 /2024	27.03. 2024	WP (C) -	BIKRAM SAMAL	C.O .	COUR T	Order Dtd. 2024-03- 22	WRIT BRAN	(S ea

			6703/ 2024			NO. 11		CH-1	t No - 3)
6 4	28315 /2024	27.03. 2024	BLAPL - 11174 /2023	P K MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 2)
6 5	28316 /2024	27.03. 2024	BLAPL - 13974 /2023	J P KAR	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 10)
6 6	28317 /2024	27.03. 2024	BLAPL - 13278 /2023	GHANASHYAM MUDULI	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 20	BAIL -2	(S ea t No - 9)
6 7	28318 /2024	27.03. 2024	BLAPL - 14343 /2023	JULIYAS PRASAD BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 4)
6 8	28321 /2024	27.03. 2024	BLAPL - 14690 /2023	S K DWIVEDY	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 8)
6 9	28322 /2024	27.03. 2024	MACA- 960/2 017	RK MOHAPATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 20	MISC . APPE AL SEC.	(S ea t No - 7)
7 0	28324 /2024	27.03. 2024	MACA- 960/2 017	PR SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 20	MISC . APPE AL SEC.	(S ea t No - 7)
7 1	28326 /2024	27.03. 2024	WP (C) - 6603/ 2024	KK NATH	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	WRIT BRAN CH-8	(S ea t No - 40)

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7 2	28327 /2024	27.03. 2024	WP (C) - 6712/ 2024	R DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
7 3	28329 /2024	27.03. 2024	WP (C) - 6715/ 2024	R DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
7 4	28331 /2024	27.03. 2024	WP (C) - 6716/ 2024	R DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
7 5	28333 /2024	27.03. 2024	WP (C) - 6718/ 2024	R DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
7 6	28337 /2024	27.03. 2024	WP (C) - 6719/ 2024	R DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
7 7	28338 /2024	27.03. 2024	BLAPL - 14706 /2023	S K BHANJADEO	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 8)
7 8	28341 /2024	27.03. 2024	BLAPL - 13973 /2023	SUBAS SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 10)
7 9	28342 /2024	27.03. 2024	ABLAP L- 14282 /2023	K C PANDA	C.O .	COUR T NO. 11	Order Dtd. 2024-01- 16	BAIL -2	(S ea t No - 8)
8 0	28344 /2024	27.03. 2024	WP (C) - 6726/ 2024	R DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)

			2024			11			No - 3)
81	28346 /2024	27.03. 2024	WP (C) - 6732/ 2024	R DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03-22	WRIT BRAN CH-1	(S eat No - 3)
82	28348 /2024	27.03. 2024	WP (C) - 6734/ 2024	R DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03-22	WRIT BRAN CH-1	(S eat No - 3)
83	28349 /2024	27.03. 2024	BLAPL - 1463/ 2024	M. R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03-20		(S eat No - 3)
84	28350 /2024	27.03. 2024	WP (C) - 6735/ 2024	R DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03-22	WRIT BRAN CH-1	(S eat No - 3)
85	28351 /2024	27.03. 2024	WP (C) - 6766/ 2024	R DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03-22	WRIT BRAN CH-1	(S eat No - 3)
86	28354 /2024	27.03. 2024	CRLMC - 4869/ 2023	D.K. NAIK	C.O .	COUR T NO. 15	Order Dtd. 2024-05-08	CRIM INAL MISC	(S eat No - 7)
87	28355 /2024	27.03. 2024	WP (C) - 6769/ 2024	R DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-03-22	WRIT BRAN CH-1	(S eat No - 3)
88	28356 /2024	27.03. 2024	CRLMC - 4440/ 2023	PRAMOD KUMAR JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-19	CRIM INAL MISC	(S eat No - 4)
89	28358 /2024	27.03. 2024	WP (C) -	R DAS	C.O .	COUR T	Order Dtd. 2024-03-22	WRIT BRAN	(S eat

			6770/2024			NO. 15		CH-1	t No - 3)
90	28360/2024	27.03.2024	CRLMC - 800/2024	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2024-03-22		(Seat No - 3)
91	28361/2024	27.03.2024	CRLMC - 802/2024	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No - 2)
92	28362/2024	27.03.2024	CRLMC - 862/2024	S. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No - 2)
93	28363/2024	27.03.2024	CRLMC - 872/2024	S. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No - 2)
94	28364/2024	27.03.2024	WP (C) - 6772/2024	R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-1	(Seat No - 3)
95	28365/2024	27.03.2024	CRLMC - 837/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No - 2)
96	28366/2024	27.03.2024	WP (C) - 6773/2024	R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-1	(Seat No - 3)
97	28367/2024	27.03.2024	CRLMC - 831/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No - 2)
9	28368	27.03.	WP (C)	R DAS	C.O	COUR	Order Dtd. 2024-03-	WRIT	(S

8	/2024	2024	- 6775/ 2024		.	T NO. 15	22	BRAN CH-1	ea t No - 3)
9	28369 /2024	27.03. 2024	WP (C) - 6777/ 2024	R DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
1 0 0	28370 /2024	27.03. 2024	CRLMC - 768/2 024	P.K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22		(S ea t No - 3)
1 0 1	28371 /2024	27.03. 2024	WP (C) - 6778/ 2024	R DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
1 0 2	28372 /2024	27.03. 2024	WP (C) - 6779/ 2024	R DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
1 0 3	28373 /2024	27.03. 2024	WP (C) - 6780/ 2024	R DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
1 0 4	28374 /2024	27.03. 2024	CRLMC - 793/2 024	M.K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22		(S ea t No - 3)
1 0 5	28375 /2024	27.03. 2024	WP (C) - 6782/ 2024	R DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
1 0 6	28376 /2024	27.03. 2024	WP (C) - 6783/ 2024	R DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)

107	28377/2024	27.03.2024	CRLMC - 773/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-03-22		(Seat No - 3)
108	28378/2024	27.03.2024	WP (C) - 6785/2024	R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-1	(Seat No - 3)
109	28379/2024	27.03.2024	CRLMC - 879/2024	R.K. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No - 2)
110	28380/2024	27.03.2024	WP (C) - 6786/2024	R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-1	(Seat No - 3)
111	28381/2024	27.03.2024	WP (C) - 6950/2024	R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-3	(Seat No - 14)
112	28382/2024	27.03.2024	CRLMC - 803/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No - 2)
113	28383/2024	27.03.2024	WP (C) - 6704/2024	R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-1	(Seat No - 3)
114	28384/2024	27.03.2024	CRLMC - 517/2024	S.K. SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-02-28		(Seat No - 3)
115	28385/2024	27.03.2024	CRLMC - 642/2024	A. KALASH	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No

									- 1)
1 1 6	28387 /2024	27.03. 2024	CONTR - 9/202 4	A.K. NAYAK	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22		(S ea t No - 1)
1 1 7	28388 /2024	27.03. 2024	CRLMC - 724/2 024	P.K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 20		(S ea t No - 1)
1 1 8	28389 /2024	27.03. 2024	WP (C) - 6960/ 2024	L K NAYAK	C.O .	COUR T NO. 7	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
1 1 9	28390 /2024	27.03. 2024	CRLMC - 778/2 024	M.R. DAS	C.O .	COUR T NO. 7	Order Dtd. 2024-03- 22		(S ea t No - 10 1)
1 2 0	28391 /2024	27.03. 2024	CRLMC - 914/2 024	S.P. MOHAPATRA	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 17		(S ea t No - 10 1)
1 2 1	28392 /2024	27.03. 2024	CRLMC - 233/2 024	UDAYANATH SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21		(S ea t No - 10 1)
1 2 2	28393 /2024	27.03. 2024	CRLMC - 277/2 024	UDAYANATH SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21		(S ea t No - 10 1)
1 2 3	28394 /2024	27.03. 2024	CRLMC - 278/2	UDAYANATH SAHOO	C.O .	COUR T NO. 21	Order Dtd. 2024-02- 21		(S ea t

			024			15			No - 101)
1 2 4	28395 /2024	27.03. 2024	WP (C) - 6740/ 2024	P K MISHRA	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 2)
1 2 5	28396 /2024	27.03. 2024	CRLMC - 279/2 024	UDAYANATH SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21		(S ea t No - 12 2)
1 2 6	28397 /2024	27.03. 2024	CRLMC - 280/2 024	UDAYANATH SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21		(S ea t No - 12 2)
1 2 7	28398 /2024	27.03. 2024	CRLMC - 281/2 024	UDAYANATH SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-02- 21		(S ea t No - 12 2)
1 2 8	28399 /2024	27.03. 2024	BLAPL - 14047 /2023	N. SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 12)
1 2 9	28400 /2024	27.03. 2024	BLAPL - 14500 /2023	P.K. BARIK	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 9)
1 3 0	28401 /2024	27.03. 2024	BLAPL - 12531 /2023	PUSPAMITRA MOHAPATRA	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 1)
1	28402	27.03.	CRLMC	H.K. PATRA	C.O	COUR	Order Dtd. 2024-03-	CRIM	(S

31	/2024	2024	- 867/2 024		.	T NO. 15	22	INAL MISC	ea t No - 2)
132	28403 /2024	27.03. 2024	WP (C) - 5042/ 2024	H S DEO	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
133	28404 /2024	27.03. 2024	WP (C) - 6967/ 2017	A. DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-06- 19	WRIT BRAN CH-2	(S ea t No - 7)
134	28405 /2024	27.03. 2024	WP (C) - 18243 /2018	MANASI PANDA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No - 1)
135	28406 /2024	27.03. 2024	WP (C) - 29849 /2023	A. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No - 2)
136	28407 /2024	27.03. 2024	WP (C) - 18246 /2018	MANASI PANDA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No - 1)
137	28408 /2024	27.03. 2024	WP (C) - 18247 /2018	MANASI PANDA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No - 1)
138	28409 /2024	27.03. 2024	RSA- 136/2 021	S.R. PANI	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22	SECO ND APPE AL	(S ea t No - 6)
139	28410 /2024	27.03. 2024	WP (C) - 18270 /2018	MANASI PANDA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No

									- 1)
1 4 0	28411 /2024	27.03. 2024	WP (C) - 18271 /2018	MANASI PANDA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No - 1)
1 4 1	28412 /2024	27.03. 2024	CRLMC - 777/2 024	MADAN DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-04- 12		(S ea t No - 1)
1 4 2	28413 /2024	27.03. 2024	RSA- 584/2 023	M.K. PANI	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22		(S ea t No - 1)
1 4 3	28414 /2024	27.03. 2024	CRLMC - 5330/ 2023	S SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 21	CRIM INAL MISC	(S ea t No - 6)
1 4 4	28415 /2024	27.03. 2024	CRLMC - 5241/ 2023	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 21	CRIM INAL MISC	(S ea t No - 5)
1 4 5	28416 /2024	27.03. 2024	WP (C) - 6940/ 2024	SARADA NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-04- 18	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
1 4 6	28417 /2024	27.03. 2024	WP (C) - 38851 /2023	LULU JENA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
1 4 7	28418 /2024	27.03. 2024	WP (C) - 37042 /2023	K K NATH	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO	(S ea t No -)

								N BENC H-3)	12 2)
1 4 8	28419 /2024	27.03. 2024	BLAPL - 1040/ 2024	SK BHANJADEO	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22		(S ea t No - 12 2)
1 4 9	28420 /2024	27.03. 2024	CRLA- 319/2 015	R. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 9999-12- 31	CRIM INAL APPE AL	(S ea t No - 5)
1 5 0	28421 /2024	27.03. 2024	MATA- 236/2 023	M NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2024-03- 22	FIRS T APPE AL	(S ea t No - 4)
1 5 1	28422 /2024	27.03. 2024	BLAPL - 2331/ 2024	LD SAHU	C.O .	COUR T NO. 22	Order Dtd. 2024-03- 22		(S ea t No - 4)
1 5 2	28423 /2024	27.03. 2024	BLAPL - 1944/ 2024	B DAS	C.O .	COUR T NO. 22	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 5)
1 5 3	28424 /2024	27.03. 2024	CONTC - 1103/ 2024	SATYAJIT BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2024-03- 15	CONT EMPT	(S ea t No - 8)
1 5 4	28425 /2024	27.03. 2024	MATA- 340/2 023	A K MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22	FIRS T APPE AL	(S ea t No - 4)
1 5 5	28426 /2024	27.03. 2024	ABLAP L- 1608/ 2024	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22		(S ea t No - 4)

156	28428/2024	27.03.2024	WP (C) - 6563/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH-7	(Seat No - 48)
157	28429/2024	27.03.2024	WP (C) - 19574/2014	B.K. PARDHI	C.O.	COURT NO. 6	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 38)
158	28430/2024	27.03.2024	WP (C) - 40215/2023	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 6	Order Dtd. 2024-03-21	WRIT BRANCH-5	(Seat No - 23)
159	28431/2024	27.03.2024	SA-75/1992	P.K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2024-06-18	SECOND APPELLAL	(Seat No - 3)
160	28432/2024	27.03.2024	CONTC - 7908/2023	P.CH. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CONT EMPT	(Seat No - 3)
161	28433/2024	27.03.2024	ABLAP L-2050/2024	S. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22		(Seat No - 3)
162	28434/2024	27.03.2024	WP (C) - 6843/2024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No - 7)
163	28435/2024	27.03.2024	SA-177/1999	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	SECOND APPELLAL	(Seat No - 7)
166	28436/2024	27.03.2024	SA-247/1	P.K. MISHRA	C.O.	COURT	Order Dtd. 2024-03-22		(Seat

4			987			NO. 2 OLD			t No - 7)
1 6 5	28437 /2024	27.03. 2024	ABLAP L- 2242/ 2024	NIRMAL KUMAR SATAPATHY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 9)
1 6 6	28438 /2024	27.03. 2024	ABLAP L- 14899 /2023	M. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 6)
1 6 7	28439 /2024	27.03. 2024	ABLAP L- 2350/ 2024	C. R. KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 22		(S ea t No - 6)
1 6 8	28440 /2024	27.03. 2024	WP (C) - 11191 /2015	A.K. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 22	WRIT BRAN CH-8	(S ea t No - 43)
1 6 9	28441 /2024	27.03. 2024	ABLAP L- 1661/ 2024	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 22		(S ea t No - 43)
1 7 0	28442 /2024	27.03. 2024	ABLAP L- 1619/ 2024	B. K. PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 22		(S ea t No - 43)
1 7 1	28443 /2024	27.03. 2024	WP (C) - 7367/ 2014	L. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 22	WRIT BRAN CH-2	(S ea t No - 9)
1 7 2	28444 /2024	27.03. 2024	BLAPL - 1868/ 2024	GYANA RANJAN PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 20		(S ea t No

						OLD			-9)
173	28445/2024	27.03.2024	BLAPL-1869/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20		(Seat No - 9)
174	28446/2024	27.03.2024	WP (C) - 5989/2024	P.K.DASH	C.O.	COURT NO. 16	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Seat No - 54)
175	28447/2024	27.03.2024	CRLRE V-749/2012	A.K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-03-21	CRIMINAL REVISION	(Seat No - 2)
176	28449/2024	27.03.2024	WP (C) - 5989/2024	S.MOHARANA	C.O.	COURT NO. 16	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Seat No - 54)
177	28450/2024	27.03.2024	CRLMC - 3906/2023	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2023-11-13	CRIMINAL MISC	(Seat No - 6)
178	28451/2024	27.03.2024	CRLMC - 4501/2023	J.J. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-10-17	CRIMINAL MISC	(Seat No - 5)
179	28452/2024	27.03.2024	ABLAP L-3601/2023	A.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-04-24	BAIL -1	(Seat No - 1)
180	28453/2024	27.03.2024	ABLAP L-4103/2023	P.K. DALAI	C.O.	COURT NO. 2	Order Dtd. 2023-06-23	BAIL -2	(Seat No - 9)
1	28454	27.03.	ABLAP	A. MOHANTY	C.O	COUR	Order Dtd. 2024-03-	BAIL	(S

81	/2024	2024	L-13401/2023		.	T NO. 2	22	-1	eat No - 5)
182	28455/2024	27.03.2024	ABLAP L-13401/2023	A. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL -1	(Seat No - 5)
183	28456/2024	27.03.2024	BLAPL - 2232/2024	SURYA KANTA PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL -2	(Seat No - 9)
184	28457/2024	27.03.2024	ABLAP L-14328/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-03-15	BAIL -1	(Seat No - 3)
185	28458/2024	27.03.2024	ABLAP L-14389/2023	M.R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL -1	(Seat No - 3)
186	28459/2024	27.03.2024	ABLAP L-14453/2023	K.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	BAIL -2	(Seat No - 9)
187	28460/2024	27.03.2024	ABLAP L-10960/2022	A.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL -2	(Seat No - 9)
188	28461/2024	27.03.2024	ABLAP L-14407/2023	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL -2	(Seat No - 9)
189	28462/2024	27.03.2024	WP (C) - 6390/2024	P.K. RATH	C.O.	COURT NO. 16	Order Dtd. 2024-04-22	WRIT BRANCH-3	(Seat No - 33)

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1 9 0	28463 /2024	27.03. 2024	WP (C) - 38193 /2023	M. DAS	C.O .	COUR T NO. 16	Order Dtd. 2024-04- 01	WRIT BRAN CH-5	(S ea t No - 20)
1 9 1	28464 /2024	27.03. 2024	WP (C) - 36729 /2020	P.K. BARIK	C.O .	COUR T NO. 16	Order Dtd. 2024-03- 22	WRIT BRAN CH-2	(S ea t No - 34)
1 9 2	28465 /2024	27.03. 2024	WP (C) - 36729 /2020	S. SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2024-03- 22	WRIT BRAN CH-2	(S ea t No - 34)
1 9 3	28466 /2024	27.03. 2024	LAA- 54/20 11	P.K. DAS	C.O .	COUR T NO. 16	Order Dtd. 2024-04- 15	FIRS T APPE AL	(S ea t No - 7)
1 9 4	28467 /2024	27.03. 2024	LAA- 49/20 23	M.K. PANDA	C.O .	COUR T NO. 16	Order Dtd. 2024-03- 22	FIRS T APPE AL	(S ea t No - 3)
1 9 5	28468 /2024	27.03. 2024	LAA- 49/20 23	M.K. PANDA	C.O .	COUR T NO. 16	Order Dtd. 2024-03- 22	FIRS T APPE AL	(S ea t No - 3)
1 9 6	28469 /2024	27.03. 2024	LAA- 62/20 19	P.K. DAS	C.O .	DR (J)	Order Dtd. 2024-04- 15	FIRS T APPE AL	(S ea t No - 5)
1 9 7	28470 /2024	27.03. 2024	ABLAP L- 2572/ 2024	T.R. DAS	C.O .	DR (J)	Order Dtd. 2024-03- 22		(S ea t No - 5)
1	28471	27.03.	ABLAP	T.R. DAS	C.O	DR	Order Dtd. 2024-03-		(S

98	/2024	2024	L- 2349/ 2024		.	(J)	22		eat No - 5)
199	28472 /2024	27.03. 2024	WP (C) - 6415/ 2024	B.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31	WRIT BRAN CH-4	(S ea t No - 37)
200	28473 /2024	27.03. 2024	WP (C) - 4984/ 2024	P.K. DASH	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22	WRIT BRAN CH-4	(S ea t No - 38)
201	28474 /2024	27.03. 2024	WP (C) - 6913/ 2024	K. PARIDA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22	WRIT BRAN CH-3	(S ea t No - 14)
202	28475 /2024	27.03. 2024	WP (C) - 28754 /2019	P.CH. DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22	WRIT BRAN CH-3	(S ea t No - 33)
203	28476 /2024	27.03. 2024	ABLAP L- 16326 /2022	A KALASH	C.O .	COUR T NO. 7	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 3)
204	28477 /2024	27.03. 2024	WP (C) - 28760 /2019	P.C. DAS	C.O .	COUR T NO. 7	Order Dtd. 2024-03- 22	WRIT BRAN CH-3	(S ea t No - 33)
205	28478 /2024	27.03. 2024	WP (C) - 6477/ 2024	B.K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31	WRIT BRAN CH-4	(S ea t No - 37)

206	28479/2024	27.03.2024	WP (C) - 6763/2024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No - 3)
207	28480/2024	27.03.2024	WP (C) - 7073/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	WRIT BRANCH-4	(Seat No - 19)
208	28481/2024	27.03.2024	ABLAP L- 2561/2024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-22		(Seat No - 19)
209	28482/2024	27.03.2024	WP (C) - 6860/2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-22	WRIT BRANCH-2	(Seat No - 7)
210	28483/2024	27.03.2024	WP (C) - 6888/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-22	WRIT BRANCH-2	(Seat No - 7)
211	28484/2024	27.03.2024	WP (C) - 6897/2024	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2024-03-22	WRIT BRANCH-2	(Seat No - 7)
212	28485/2024	27.03.2024	WP (C) - 8517/2023	T. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No - 9)
213	28486/2024	27.03.2024	WP (C) - 34038/2022	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No - 41)
21	28487/2024	27.03.2024	BLAPL -	H.K. PATRA	C.O.	COURT	Order Dtd. 2024-03-21	BAIL -2	(Seat

4			2379/ 2023			NO. 1			t No - 10)
2 1 5	28488 /2024	27.03. 2024	BLAPL - 4400/ 2023	TANMAYA KUMAR MOHANTY, M/S. AKSHAYA KUMAR SAHOO, S.N.SAHOO, A.KALASH	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 8)
2 1 6	28489 /2024	27.03. 2024	BLAPL - 12747 /2022	R.R.DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 9)
2 1 7	28490 /2024	27.03. 2024	BLAPL - 12747 /2022	CHITTA RANJAN DASH, DINESH KUMAR PANDA, S.ACHARYA, S.MOHANTY, D.R.SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 9)
2 1 8	28491 /2024	27.03. 2024	WPC (O AC) - 891/2 014	S.K. NANDA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	OA Bran ch	(S ea t No - 1)
2 1 9	28492 /2024	27.03. 2024	FAO- 456/2 023	B. MAHALI	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 20	MISC . APPE AL SEC.	(S ea t No - 8)
2 2 0	28493 /2024	27.03. 2024	WPC (O AC) - 4408/ 2016	G.D MALLICK	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	OA Bran ch	(S ea t No - 1)
2 2 1	28494 /2024	27.03. 2024	FAO- 431/2 018	G.C. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	MISC . APPE AL SEC.	(S ea t No - 2)
2 2 2	28495 /2024	27.03. 2024	FAO- 430/2 019	B.K. PATI	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	MISC . APPE AL SEC.	(S ea t No - 2)

2 2 3	28496 /2024	27.03. 2024	FAO- 320/2 022	S.K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	MISC . APPE AL SEC.	(S ea t No - 2)
2 2 4	28497 /2024	27.03. 2024	FAO- 445/2 023	B. MAHALI	C.O .	COUR T NO. 23	Order Dtd. 2023-03- 20	MISC . APPE AL SEC.	(S ea t No - 8)
2 2 5	28498 /2024	27.03. 2024	FAO- 320/2 022	D.P. CHULI	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	MISC . APPE AL SEC.	(S ea t No - 2)
2 2 6	28499 /2024	27.03. 2024	BLAPL - 2249/ 2024	NIRANJAN SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21		(S ea t No - 2)
2 2 7	28500 /2024	27.03. 2024	WP (C) - 6423/ 2024	ASHUTOSH MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 37)
2 2 8	28501 /2024	27.03. 2024	WP (C) - 6428/ 2024	ASHUTOSH MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 37)
2 2 9	28502 /2024	27.03. 2024	BLAPL - 1882/ 2024	ASHOK KU. RANA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 20		(S ea t No - 37)
2 3 0	28503 /2024	27.03. 2024	FAO- 760/2 018	M.K. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	MISC . APPE AL SEC.	(S ea t No - 9)
2 3 3	28504 /2024	27.03. 2024	FAO- 696/2	M.K. NAYAK	C.O .	COUR T	Order Dtd. 2024-03- 21	MISC .	(S ea

1			018			NO. 23		APPE AL SEC.	t No - 2)
2 3 2	28505 /2024	27.03. 2024	CONTC - 1850/ 2024	B.K. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 2)
2 3 3	28506 /2024	27.03. 2024	CONTC - 1742/ 2024	JITENDRA KU. LENKA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 2)
2 3 4	28507 /2024	27.03. 2024	CONTC - 1712/ 2024	S. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31		(S ea t No - 2)
2 3 5	28509 /2024	27.03. 2024	CONTC - 1707/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31		(S ea t No - 2)
2 3 6	28510 /2024	27.03. 2024	WP (C) - 6208/ 2024	S.K. RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRAN CH-2	(S ea t No - 6)
2 3 7	28511 /2024	27.03. 2024	WP (C) - 6635/ 2024	B.R. SENAPATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21	WRIT BRAN CH-8	(S ea t No - 40)
2 3 8	28512 /2024	27.03. 2024	WP (C) - 6635/ 2024	S.K. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21	WRIT BRAN CH-8	(S ea t No - 40)
2 3 9	28513 /2024	27.03. 2024	WP (C) - 6576/ 2024	DINESH KUMAR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21	WRIT BRAN CH-7	(S ea t No -)

									48)
240	28514/2024	27.03.2024	WP (C) - 6506/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No - 48)
241	28515/2024	27.03.2024	ABLAP L- 2458/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21		(Seat No - 48)
242	28516/2024	27.03.2024	WP (C) - 5225/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No - 44)
243	28517/2024	27.03.2024	WP (C) - 5270/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No - 44)
244	28518/2024	27.03.2024	WP (C) - 6334/2024	S.CH. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No - 33)
245	28519/2024	27.03.2024	WP (C) - 6399/2024	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No - 33)
246	28520/2024	27.03.2024	WP (C) - 6652/2024	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No - 40)
247	28521/2024	27.03.2024	WP (C) -	P.K. BARIK	C.O.	COURT	Order Dtd. 9999-12-31	WRIT BRANCH	(Seat

7			6814/ 2024			NO. 2 OLD		CH-2	t No - 7)
2 4 8	28522 /2024	27.03. 2024	WP (C) - 6647/ 2024	S.K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21	WRIT BRAN CH-8	(S ea t No - 40)
2 4 9	28523 /2024	27.03. 2024	WP (C) - 6471/ 2024	SUBRAT KUMAR NAYAK (3)	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 37)
2 5 0	28524 /2024	27.03. 2024	BLAPL - 1932/ 2024	J PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 20		(S ea t No - 37)
2 5 1	28525 /2024	27.03. 2024	BLAPL - 489/2 024	G SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21		(S ea t No - 37)
2 5 2	28526 /2024	27.03. 2024	WP (C) - 6373/ 2024	B.K. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21	WRIT BRAN CH-3	(S ea t No - 33)
2 5 3	28527 /2024	27.03. 2024	BLAPL - 1511/ 2024	G SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 22		(S ea t No - 33)
2 5 4	28528 /2024	27.03. 2024	WP (C) - 6420/ 2024	J. PARDHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 37)

255	28529/2024	27.03.2024	ABLAP L-2570/2024	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	BAIL-1	(Seat No - 6)
256	28530/2024	27.03.2024	WP (C) - 6491/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
257	28531/2024	27.03.2024	ABLAP L-2513/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 37)
258	28532/2024	27.03.2024	WP (C) - 6561/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No - 48)
259	28533/2024	27.03.2024	CONTC - 167/2024	DAYANIDHI MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22		(Seat No - 48)
260	28534/2024	27.03.2024	ABLAP L-2521/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 48)
261	28535/2024	27.03.2024	CONTC - 7820/2023	B.R. SENAPATI	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	CONT EMPT	(Seat No - 2)
262	28536/2024	27.03.2024	WP (C) - 5544/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No - 34)

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263	28537/2024	27.03.2024	ABLAP L-1901/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL-2	(Seat No - 10)
264	28538/2024	27.03.2024	WP (C) - 6465/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
265	28539/2024	27.03.2024	ABLAP L-1703/2024	BK PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-1	(Seat No - 1)
266	28540/2024	27.03.2024	WP (C) - 6462/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
267	28541/2024	27.03.2024	ABLAP L-2597/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 37)
268	28542/2024	27.03.2024	WP (C) - 6455/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 37)
269	28543/2024	27.03.2024	ABLAP L-2528/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL-1	(Seat No - 4)
270	28544/2024	27.03.2024	WP (C) - 6452/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No -)

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271	28545/2024	27.03.2024	ABLAP L-2553/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL-1	(Seat No - 2)
272	28546/2024	27.03.2024	WP (C) - 6448/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
273	28547/2024	27.03.2024	ABLAP L-2552/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 37)
274	28548/2024	27.03.2024	WP (C) - 6451/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
275	28549/2024	27.03.2024	WP (C) - 6447/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
276	28550/2024	27.03.2024	ABLAP L-2545/2024	JOGESH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL-2	(Seat No - 9)
277	28551/2024	27.03.2024	WP (C) - 6445/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
278	28552/2024	27.03.2024	WP (C) - 6433/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No

									- 37)
2 7 9	28553 /2024	27.03. 2024	ABLAP L- 2480/ 2024	BB ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 37)
2 8 0	28554 /2024	27.03. 2024	WP (C) - 6200/ 2024	RABINDRA KUMAR PATNAIK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 19	WRIT BRAN CH-1	(S ea t No - 31)
2 8 1	28555 /2024	27.03. 2024	ABLAP L- 2481/ 2024	K.C.SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 2)
2 8 2	28556 /2024	27.03. 2024	WP (C) - 6206/ 2024	RANJIT MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 19	WRIT BRAN CH-2	(S ea t No - 6)
2 8 3	28557 /2024	27.03. 2024	ABLAP L- 2477/ 2024	B.SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 5)
2 8 4	28558 /2024	27.03. 2024	ABLAP L- 2477/ 2024	P.BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 5)
2 8 5	28559 /2024	27.03. 2024	WP (C) - 6651/ 2024	P.L. MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 20	WRIT BRAN CH-8	(S ea t No - 40)
2 8 6	28560 /2024	27.03. 2024	ABLAP L- 2474/ 2024	G.SUNDARA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No -)

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287	28561/2024	27.03.2024	ABLAP L-2563/2024	R.CH. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-02	BAIL-1	(Seat No-6)
288	28562/2024	27.03.2024	ABLAP L-2473/2024	P.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No-6)
289	28563/2024	27.03.2024	WP (C) -6457/2024	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No-37)
290	28564/2024	27.03.2024	ABLAP L-2470/2024	A.K.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No-37)
291	28565/2024	27.03.2024	ABLAP L-2490/2024	JK MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No-37)
292	28566/2024	27.03.2024	WP (C) -6436/2024	P.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No-37)
293	28567/2024	27.03.2024	ABLAP L-2469/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No-37)
294	28568/2024	27.03.2024	ABLAP L-2488/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No

									-37)
295	28569/2024	27.03.2024	WP (C) - 6469/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
296	28570/2024	27.03.2024	ABLAP L- 2461/2024	YASHABANTA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 37)
297	28571/2024	27.03.2024	ABLAP L- 2576/2024	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 37)
298	28572/2024	27.03.2024	ABLAP L- 2457/2024	B.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 37)
299	28573/2024	27.03.2024	ABLAP L- 2406/2024	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL -2	(Seat No - 8)
300	28574/2024	27.03.2024	WP (C) - 6472/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No - 37)
301	28575/2024	27.03.2024	ABLAP L- 2455/2024	K.P.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 37)
300	28576/2024	27.03.2024	ABLAP L-	AK MOHANTY	C.O.	COURT	Order Dtd. 2024-03-22		(Sea

2			1071/ 2024			NO. 2			t No - 37)
3 0 3	28577 /2024	27.03. 2024	ABLAP L- 2602/ 2024	D SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 37)
3 0 4	28578 /2024	27.03. 2024	ABLAP L- 2454/ 2024	S.DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 37)
3 0 5	28579 /2024	27.03. 2024	ABLAP L- 2599/ 2024	A DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 37)
3 0 6	28580 /2024	27.03. 2024	ABLAP L- 2453/ 2024	B.TRIPATHY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 37)
3 0 7	28581 /2024	27.03. 2024	WP (C) - 6474/ 2024	B. DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 37)
3 0 8	28582 /2024	27.03. 2024	ABLAP L- 2596/ 2024	B DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 37)
3 0 9	28583 /2024	27.03. 2024	ABLAP L- 2451/ 2024	B.TRIPATHY	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 12	BAIL -1	(S ea t No - 5)

3 1 0	28584 /2024	27.03. 2024	WP (C) - 6449/ 2024	R.C. BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 37)
3 1 1	28585 /2024	27.03. 2024	ABLAP L- 2593/ 2024	C RANA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 37)
3 1 2	28586 /2024	27.03. 2024	ABLAP L- 1800/ 2024	G.ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 37)
3 1 3	28587 /2024	27.03. 2024	ABLAP L- 2591/ 2024	DK JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 37)
3 1 4	28588 /2024	27.03. 2024	WP (C) - 6450/ 2024	DILLIP SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	WRIT BRAN CH-4	(S ea t No - 37)
3 1 5	28589 /2024	27.03. 2024	ABLAP L- 808/2 024	S.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 37)
3 1 6	28590 /2024	27.03. 2024	ABLAP L- 2585/ 2024	SN MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 37)
3 1 7	28591 /2024	27.03. 2024	CONTC - 1705/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31		(S ea t No)

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318	28592/2024	27.03.2024	ABLAP L-2584/2024	S DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-22	BAIL-2	(Seat No-12)
319	28593/2024	27.03.2024	ABLAP L-810/2024	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	BAIL-1	(Seat No-5)
320	28594/2024	27.03.2024	CONTC -10456/2023	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03-22	CONTEMPT	(Seat No-2)
321	28595/2024	27.03.2024	ABLAP L-2582/2024	SP MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL-1	(Seat No-6)
322	28596/2024	27.03.2024	CONTC -1084/2024	GANESWAR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No-6)
323	28597/2024	27.03.2024	ABLAP L-2560/2024	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL-1	(Seat No-6)
324	28598/2024	27.03.2024	ABLAP L-2581/2024	PK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No-6)
325	28599/2024	27.03.2024	CONTC -1649/2024	B.B. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No-6)
3	28600	27.03.	CONTC	SATYAJIT SAMAL	C.O	COUR	Order Dtd. 9999-12-		(S

26	/2024	2024	- 1718/ 2024		.	T NO. 1	31		ea t No - 6)
327	28601 /2024	27.03. 2024	ABLAP L- 2565/ 2024	BN SATAPATHY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 6)
328	28602 /2024	27.03. 2024	ABLAP L- 2569/ 2024	A.K.MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 6)
329	28603 /2024	27.03. 2024	CONTC - 1495/ 2024	S. MOHARANA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 6)
330	28604 /2024	27.03. 2024	ABLAP L- 2562/ 2024	A PATTANAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 6)
331	28605 /2024	27.03. 2024	WPC (O AC) - 2835/ 2017	M.R. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	OA Bran ch	(S ea t No - 1)
332	28606 /2024	27.03. 2024	ABLAP L- 2558/ 2024	HS PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 1)
333	28607 /2024	27.03. 2024	ABLAP L- 2556/ 2024	SK JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 6)
334	28608 /2024	27.03. 2024	ABLAP L- 2460/ 2024	D.SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 6)

335	28609/2024	27.03.2024	ABLAP L-2555/2024	BN SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 6)
336	28610/2024	27.03.2024	ABLAP L-2471/2024	D.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 6)
337	28611/2024	27.03.2024	ABLAP L-2554/2024	PK DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 6)
338	28612/2024	27.03.2024	ABLAP L-2484/2024	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL -1	(Seat No - 5)
339	28613/2024	27.03.2024	ABLAP L-2548/2024	B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL -2	(Seat No - 9)
340	28614/2024	27.03.2024	ABLAP L-2510/2024	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL -1	(Seat No - 5)
341	28615/2024	27.03.2024	ABLAP L-2546/2024	B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 5)
342	28616/2024	27.03.2024	ABLAP L-2542/2024	MN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL -1	(Seat No - 6)
343	28617/2024	27.03.2024	ABLAP L-2501/2024	M.R.PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL -1	(Seat No -)

									4)
3 4 4	28618 /2024	27.03. 2024	ABLAP L- 2499/ 2024	J.K.MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 2)
3 4 5	28619 /2024	27.03. 2024	ABLAP L- 2541/ 2024	B MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 2)
3 4 6	28620 /2024	27.03. 2024	ABLAP L- 2511/ 2024	P.K.PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 2)
3 4 7	28621 /2024	27.03. 2024	ABLAP L- 2539/ 2024	A PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 6)
3 4 8	28622 /2024	27.03. 2024	ABLAP L- 1723/ 2024	B SINGH	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 6)
3 4 9	28623 /2024	27.03. 2024	ABLAP L- 2537/ 2024	MR SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 9)
3 5 0	28624 /2024	27.03. 2024	ABLAP L- 2535/ 2024	PK MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 9)
3 5 1	28625 /2024	27.03. 2024	ABLAP L- 2533/ 2024	B DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 4)
3 5 2	28626 /2024	27.03. 2024	ABLAP L- 2244/ 2024	SK ROUTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No

									-4)
353	28627/2024	27.03.2024	ABLAP L-1933/2024	C RANA	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 4)
354	28628/2024	27.03.2024	ABLAP L-1855/2024	D SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL -1	(Seat No - 3)
355	28629/2024	27.03.2024	ABLAP L-1756/2024	A SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 3)
356	28630/2024	27.03.2024	ABLAP L-1723/2024	SC PALAI	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 3)
357	28631/2024	27.03.2024	ABLAP L-1698/2024	KR JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	BAIL -1	(Seat No - 2)
358	28632/2024	27.03.2024	ABLAP L-2598/2024	A KALASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 2)
359	28635/2024	27.03.2024	ABLAP L-2466/2024	R K MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL -1	(Seat No - 4)
360	28636/2024	27.03.2024	ABLAP L-2464/2024	R K MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL -2	(Seat No - 11)
366	28637/2024	27.03.2024	BLAPL -	NIRANJAN SAHOO	C.O.	COURT	Order Dtd. 2024-03-20	BAIL -1	(Seat

1			1964/ 2024			NO. 2			t No - 3)
3 6 2	28638 /2024	27.03. 2024	ABLAP L- 2525/ 2024	P BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 9)
3 6 3	28639 /2024	27.03. 2024	ABLAP L- 2516/ 2024	S DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 6)
3 6 4	28640 /2024	27.03. 2024	ABLAP L- 2514/ 2024	S DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 8)
3 6 5	28641 /2024	27.03. 2024	ABLAP L- 2512/ 2024	PK MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 8)
3 6 6	28642 /2024	27.03. 2024	ABLAP L- 2505/ 2024	PK MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 1)
3 6 7	28643 /2024	27.03. 2024	ABLAP L- 2504/ 2024	DK JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 4)
3 6 8	28644 /2024	27.03. 2024	ABLAP L- 2507/ 2024	JP KAR	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 4)
3 6 9	28645 /2024	27.03. 2024	ABLAP L- 2500/ 2024	N MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 4)
3	28646	27.03.	ABLAP	A PARIDA	C.O	COUR	Order Dtd. 2024-03-		(S

70	/2024	2024	L-2497/2024		.	T NO. 2	21		eat No - 4)
371	28647/2024	27.03.2024	ABLAP L-2496/2024	PK JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 4)
372	28648/2024	27.03.2024	ABLAP L-2495/2024	A PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL -2	(Seat No - 8)
373	28649/2024	27.03.2024	ABLAP L-2492/2024	C MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL -2	(Seat No - 8)
374	28650/2024	27.03.2024	ABLAP L-2491/2024	J SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL -2	(Seat No - 8)
375	28651/2024	27.03.2024	ABLAP L-2493/2024	PK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL -2	(Seat No - 11)
376	28653/2024	27.03.2024	BLAPL -1874/2024	CR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No - 11)
377	28654/2024	27.03.2024	BLAPL -2103/2024	RK MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 11)
378	28655/2024	27.03.2024	BLAPL -2022/	RK MALLICK	C.O.	COURT NO.	Order Dtd. 2024-03-20	BAIL -2	(Seat No - 11)

			2024			2			No - 12)
379	28656/2024	27.03.2024	BLAPL - 1826/2024	RK MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL -2	(Seat No - 10)
380	28657/2024	27.03.2024	BLAPL - 2262/2024	RK MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 10)
381	28658/2024	27.03.2024	BLAPL - 2211/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No - 10)
382	28659/2024	27.03.2024	BLAPL - 2313/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 10)
383	28670/2024	27.03.2024	WP (C) - 29218/2019	J.R. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
384	28672/2024	27.03.2024	WP (C) - 7032/2024	S.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
385	28673/2024	27.03.2024	WP (C) - 7122/2024	PRATIK DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-02	WRIT BRANCH (DIVISION)	(Seat No -)

								N BENC H-1)	10 3)
3 8 6	28674 /2024	27.03. 2024	WP (C) - 15298 /2023	K.K. NATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 9999-12- 31	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
3 8 7	28675 /2024	27.03. 2024	WP (C) - 39515 /2021	J.D. MUDULI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
3 8 8	28677 /2024	27.03. 2024	BLAPL - 1831/ 2024	P.R. SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-03- 20	BAIL -2	(S ea t No - 10)
3 8 9	28678 /2024	27.03. 2024	CRLMC - 771/2 024	S.R. PATTANAIAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-03- 22		(S ea t No - 10)
3 9 0	28680 /2024	27.03. 2024	CRLMC - 4456/ 2023	M.R. SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-06- 20	CRIM INAL MISC	(S ea t No - 4)
3 9 1	28681 /2024	27.03. 2024	BLAPL - 1005/ 2024	CR NAYAK	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22		(S ea t No - 4)
3 9 2	28682 /2024	27.03. 2024	CRLMC - 4775/ 2023	K.K. NATH	C.O .	COUR T NO. 15	Order Dtd. 2024-03- 22	CRIM INAL MISC	(S ea t No - 3)
3 9	28684 /2024	27.03. 2024	CRLMC -	J. PARDHAN	C.O .	COUR T	Order Dtd. 2024-03- 22		(S ea

3			203/2024			NO. 15			t No - 3)
394	28685/2024	27.03.2024	ABLAP L-1628/2024	B S SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-22		(Seat No - 3)
395	28686/2024	27.03.2024	CMP-1493/2023	P.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	WRIT BRANCH-3	(Seat No - 13)
396	28688/2024	27.03.2024	RPFAM - 145/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-22	FIRST APPEAL	(Seat No - 5)
397	28689/2024	27.03.2024	ABLAP L-1494/2024	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-26		(Seat No - 5)
398	28690/2024	27.03.2024	WP (C) - 39083/2023	A.K. JATI	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	WRIT BRANCH-7	(Seat No - 55)
399	28691/2024	27.03.2024	BLAPL - 2290/2024	RK MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-03-22		(Seat No - 55)
400	28692/2024	27.03.2024	ABLAP L-1142/2024	A.K.RANA	C.O.	COURT NO. 20	Order Dtd. 2024-03-22		(Seat No - 55)
401	28693/2024	27.03.2024	WP (C) - 21874	G C BARIK	C.O.	COURT NO.	Order Dtd. 2024-03-21	WRIT BRANCH	(Seat

			/2018			20		(DIV ISIO N BENC H-2)	No - 11 5)
4 0 2	28694 /2024	27.03. 2024	WP (C) - 7713/ 2016	P.K. DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-03- 22	WRIT BRAN CH-6	(S ea t No - 35)
4 0 3	28695 /2024	27.03. 2024	ABLAP L- 2531/ 2024	N.ROUT	C.O .	COUR T NO. 20	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 6)
4 0 4	28696 /2024	27.03. 2024	WP (C) - 14543 /2019	M K PANDA	C.O .	COUR T NO. 20	Order Dtd. 2024-03- 21	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
4 0 5	28697 /2024	27.03. 2024	WP (C) - 33134 /2023	CHHABI RANA	C.O .	COUR T NO. 20	Order Dtd. 2024-03- 22	WRIT BRAN CH-6	(S ea t No - 54)
4 0 6	28698 /2024	27.03. 2024	ABLAP L- 2534/ 2024	B.PARIJA	C.O .	COUR T NO. 20	Order Dtd. 2024-03- 22		(S ea t No - 54)
4 0 7	28699 /2024	27.03. 2024	WP (C) - 4620/ 2013	B. BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2024-03- 22	WRIT BRAN CH-2	(S ea t No - 8)
4 0 8	28700 /2024	27.03. 2024	WP (C) - 3167/ 2020	M N MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2024-03- 21	WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 10 8)

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4 0 9	28701 /2024	27.03. 2024	ABLAP L- 2544/ 2024	M.K.PANI	C.O .	COUR T NO. 20	Order Dtd. 2024-03- 22		(S ea t No - 10 8)
4 1 0	28703 /2024	27.03. 2024	WP (C) - 4620/ 2013	A. SUNDARAY	C.O .	COUR T NO. 20	Order Dtd. 2024-03- 22	WRIT BRAN CH-2	(S ea t No - 8)
4 1 1	28704 /2024	27.03. 2024	WP (C) - 7401/ 2019	NIRANJAN SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
4 1 2	28705 /2024	27.03. 2024	ABLAP L- 2573/ 2024	A.MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 11 1)
4 1 3	28707 /2024	27.03. 2024	WP (C) - 6464/ 2019	B K PARDHI	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
4 1 4	28708 /2024	27.03. 2024	CMP- 48/20 24	T.K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH-6	(S ea t No - 54)
4 1 5	28709 /2024	27.03. 2024	ABLAP L- 2574/ 2024	S.K.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 54)
4 1	28710 /2024	27.03. 2024	WP (C) -	S R SUBUDHI	C.O .	COUR T	Order Dtd. 2024-03- 22	WRIT BRAN	(S ea

6			16624 /2018			NO. 2		CH (DIV ISIO N BENC H-1)	t No - 10 5)
4 1 7	28711 /2024	27.03. 2024	WP (C) - 15735 /2019	M NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
4 1 8	28712 /2024	27.03. 2024	CMP- 232/2 024	P.R. SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH-8	(S ea t No - 39)
4 1 9	28713 /2024	27.03. 2024	ABLAP L- 2577/ 2024	S.K.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 6)
4 2 0	28714 /2024	27.03. 2024	WP (C) - 6892/ 2024	BIJAYA KUMAR BEHERA 1	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
4 2 1	28715 /2024	27.03. 2024	CMP- 215/2 024	P.K. PATRI	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 20	WRIT BRAN CH-8	(S ea t No - 39)
4 2 2	28716 /2024	27.03. 2024	ABLAP L- 2578/ 2024	A.MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 8)
4 2 3	28717 /2024	27.03. 2024	WP (C) - 6789/ 2024	TAPAN KU. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)

								N BENC H-3)	12 2)
4 2 4	28718 /2024	27.03. 2024	CMP- 1318/ 2016	P. BASTIA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH-3	(S ea t No - 11)
4 2 5	28719 /2024	27.03. 2024	ABLAP L- 2579/ 2024	S.K.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 11)
4 2 6	28720 /2024	27.03. 2024	RPFAM - 43/20 23	Y. DAS	C.O .	COUR T NO. 8	Order Dtd. 2024-04- 30	FIRS T APPE AL	(S ea t No - 5)
4 2 7	28721 /2024	27.03. 2024	ABLAP L- 2590/ 2024	S.K.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 7)
4 2 8	28722 /2024	27.03. 2024	WP (C) - 6826/ 2024	SUPRIYO RANJAN MAHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
4 2 9	28723 /2024	27.03. 2024	RPFAM - 43/20 23	KSHIEITH	C.O .	COUR T NO. 8	Order Dtd. 2024-04- 30	FIRS T APPE AL	(S ea t No - 5)
4 3 0	28724 /2024	27.03. 2024	ABLAP L- 2600/ 2024	J.R.NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2024-03- 22		(S ea t No - 5)
4 3 1	28725 /2024	27.03. 2024	WP (C) - 6828/ 2024	R CH ROUT	C.O .	COUR T NO. 8	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV	(S ea t No

								ISIO N BENC H-3)	- 12 3)
4 3 2	28726 /2024	27.03. 2024	RPFAM - 118/2 019	M/S.SUMANTA KU.NAYAK	C.O .	COUR NO. 8	Order Dtd. 2024-03- 22	FIRS T APPE AL	(S ea t No - 8)
4 3 3	28727 /2024	27.03. 2024	WP (C) - 6829/ 2024	SUPRIYO RANJAN MAHAPATRA	C.O .	COUR NO. 8	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
4 3 4	28728 /2024	27.03. 2024	ABLAP L- 1780/ 2024	S.C.DAS	C.O .	COUR NO. 8	Order Dtd. 2024-03- 21		(S ea t No - 12 3)
4 3 5	28729 /2024	27.03. 2024	WP (C) - 6886/ 2024	SANJIB KUMAR BHANJADEO	C.O .	COUR NO. 8	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
4 3 6	28730 /2024	27.03. 2024	CMAPL - 8/202 0	B.K. PARDHI	C.O .	COUR NO. 8	Order Dtd. 2024-03- 22	M.J. C.	(S ea t No - 4)
4 3 7	28731 /2024	27.03. 2024	ABLAP L- 1540/ 2024	S.C.DAS	C.O .	COUR NO. 8	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 11)
4 3 8	28732 /2024	27.03. 2024	WP (C) - 6824/ 2024	P N NAYAK	C.O .	COUR NO. 8	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 12 3)

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4 3 9	28733 /2024	27.03. 2024	CMAPL - 8/202 0	K.P. BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2024-03- 22	M.J. C.	(S ea t No - 4)
4 4 0	28734 /2024	27.03. 2024	ABLAP L- 1537/ 2024	S.C.DAS	C.O .	COUR T NO. 8	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 11)
4 4 1	28735 /2024	27.03. 2024	WP (C) - 6969/ 2024	TAPAN KU. NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
4 4 2	28736 /2024	27.03. 2024	CMP- 7/202 4	L. MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2024-03- 22	WRIT BRAN CH-6	(S ea t No - 54)
4 4 3	28737 /2024	27.03. 2024	ABLAP L- 2595/ 2024	M MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 54)
4 4 4	28738 /2024	27.03. 2024	ABLAP L- 2536/ 2024	S.C.DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 2)
4 4 5	28739 /2024	27.03. 2024	WP (C) - 6969/ 2024	K C SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
4 4 6	28740 /2024	27.03. 2024	WP (C) - 7037/ 2024	B.B. MALLICK	C.O .	COUR T NO.	Order Dtd. 2024-03- 22	WRIT BRAN CH	(S ea t

			2024			2		(DIV ISIO N BENC H-1)	No - 10 2)
4 4 7	28741 /2024	27.03. 2024	ABLAP L- 2175/ 2024	S.K.DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 10 2)
4 4 8	28742 /2024	27.03. 2024	WP (C) - 6976/ 2024	SAROJ KU. PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
4 4 9	28743 /2024	27.03. 2024	BLAPL - 1801/ 2024	MR ROUTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 10 1)
4 5 0	28744 /2024	27.03. 2024	WP (C) - 6058/ 2024	S.C. TRIPATHY	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
4 5 1	28745 /2024	27.03. 2024	WP (C) - 6993/ 2024	TAPAN KU. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
4 5 2	28746 /2024	27.03. 2024	BLAPL - 2185/ 2024	RR NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 10 1)
4 5 3	28747 /2024	27.03. 2024	WP (C) - 6993/ 2024	K C SWAIN	C.O .	COUR T NO.	Order Dtd. 2024-03- 22	WRIT BRAN CH	(S ea t

			2024			2		(DIV ISIO N BENC H-1)	No - 10 1)
4 5 4	28748 /2024	27.03. 2024	WP (C) - 6429/ 2020	B.K. PARDHI	C.O .	COUR T NO. 3 OLD	Order Dtd. 9999-12- 31	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
4 5 5	28749 /2024	27.03. 2024	ABLAP L- 2224/ 2024	H.N.MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 11 4)
4 5 6	28750 /2024	27.03. 2024	ABLAP L- 2526/ 2024	A.K.PAUL	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 4)
4 5 7	28751 /2024	27.03. 2024	BLAPL - 2098/ 2024	RC MOHARANA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 4)
4 5 8	28752 /2024	27.03. 2024	WP (C) - 6920/ 2024	B B MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
4 5 9	28753 /2024	27.03. 2024	ABLAP L- 2452/ 2024	S.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 1)
4 6 0	28754 /2024	27.03. 2024	BLAPL - 2324/ 2024	RR NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 1)
4	28755	27.03.	WP (C)	S. NAYAK	C.O	CHIE	Order Dtd. 9999-12-	WRIT	(S

61	/2024	2024	- 906/2 024		.	F JUST ICE' S COUR T	31	BRAN CH (DIV ISIO N BENC H-1)	ea t No - 10 5)
462	28756 /2024	27.03. 2024	ABLAP L- 2468/ 2024	P.K.SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 1)
463	28757 /2024	27.03. 2024	BLAPL - 2142/ 2024	SP MOHAPATRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 5)
464	28758 /2024	27.03. 2024	BLAPL - 14211 /2023	P CH DAS	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 11)
465	28759 /2024	27.03. 2024	WP (C) - 8957/ 2021	M.R. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 5)
466	28760 /2024	27.03. 2024	ABLAP L- 2476/ 2024	B.S.SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 21		(S ea t No - 11 5)
467	28761 /2024	27.03. 2024	BLAPL - 1853/ 2024	PK BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 20		(S ea t No - 11 5)
468	28762 /2024	27.03. 2024	WP (C) - 6834/	R CH ROUT	C.O .	COUR T NO.	Order Dtd. 2024-03- 22	WRIT BRAN CH	(S ea t

			2024			17		(DIV ISIO N BENC H-3)	No - 12 3)
4 6 9	28763 /2024	27.03. 2024	WP (C) - 6878/ 2024	BIJAYA KUMAR BEHERA 1	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
4 7 0	28764 /2024	27.03. 2024	ABLAP L- 2479/ 2024	K.C.SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 12 3)
4 7 1	28765 /2024	27.03. 2024	ABLAP L- 2482/ 2024	K.C.SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 12 3)
4 7 2	28766 /2024	27.03. 2024	ABLAP L- 2485/ 2024	P.K.SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 12 3)
4 7 3	28767 /2024	27.03. 2024	ABLAP L- 2489/ 2024	B.N.SAHU	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 12 3)
4 7 4	28768 /2024	27.03. 2024	ABLAP L- 2498/ 2024	A.K.PAUL	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 12 3)
4 7 5	28769 /2024	27.03. 2024	BLAPL - 1030/ 2024	PARTHA SARATHI DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 22		(S ea t No - 12 3)

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476	28770/2024	27.03.2024	ABLAP L-2503/2024	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-2	(Seat No-11)
477	28771/2024	27.03.2024	ABLAP L-2520/2024	P.K.B	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No-11)
478	28772/2024	27.03.2024	ABLAP L-2527/2024	S.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No-11)
479	28773/2024	27.03.2024	ABLAP L-1703/2024	S.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-1	(Seat No-1)
480	28774/2024	27.03.2024	ABLAP L-2425/2024	S.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No-1)
481	28775/2024	27.03.2024	WP (C) - 7044/2024	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-06-19	WRIT BRANCH-4	(Seat No-19)
482	28776/2024	27.03.2024	FAO-863/2018	P.K. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	MISC . APPEAL SEC.	(Seat No-5)
483	28777/2024	27.03.2024	FAO-599/2023	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	MISC . APPEAL SEC.	(Seat No-)

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4 8 4	28778 /2024	27.03. 2024	RVWPE T- 266/2 023	R.K. MOHAPATRA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22	CIVI L REVI SION	(S ea t No - 1)
4 8 5	28779 /2024	27.03. 2024	WP (C) - 6074/ 2024	P.K. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22	WRIT BRAN CH-7	(S ea t No - 5)
4 8 6	28780 /2024	27.03. 2024	WP (C) - 6205/ 2024	KAILASH CHANDRA SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-08- 05	WRIT BRAN CH-2	(S ea t No - 6)
4 8 7	28782 /2024	27.03. 2024	WP (C) - 6937/ 2024	S.BARDHAN	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22	WRIT BRAN CH-3	(S ea t No - 14)
4 8 8	28784 /2024	27.03. 2024	WP (C) - 6937/ 2024	S.BARDHAN	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22	WRIT BRAN CH-3	(S ea t No - 14)
4 8 9	28786 /2024	27.03. 2024	CONTC - 1856/ 2024	S. BISWAL	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 14)
4 9 0	28788 /2024	27.03. 2024	WP (C) - 6968/ 2024	M.R. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 31	WRIT BRAN CH-3	(S ea t No - 14)
4 9 1	28789 /2024	27.03. 2024	WP (C) - 7051/ 2024	A. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22	WRIT BRAN CH-4	(S ea t No - 19)

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4 9 2	28791 /2024	27.03. 2024	WP (C) - 7053/ 2024	A. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22	WRIT BRAN CH-4	(S ea t No - 19)
4 9 3	28792 /2024	27.03. 2024	WP (C) - 2594/ 2024	RANJAN KUMAR NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22	WRIT BRAN CH-1	(S ea t No - 3)
4 9 4	28794 /2024	27.03. 2024	WP (C) - 6833/ 2024	R.CH. ROUT	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	WRIT BRAN CH-2	(S ea t No - 7)
4 9 5	28796 /2024	27.03. 2024	WP (C) - 6872/ 2024	T. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	WRIT BRAN CH-2	(S ea t No - 7)
4 9 6	28797 /2024	27.03. 2024	CONTC - 1925/ 2024	M.R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 7)
4 9 7	28798 /2024	27.03. 2024	CONTC - 1926/ 2024	M.R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 7)
4 9 8	28800 /2024	27.03. 2024	CONTC - 1929/ 2024	M.R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 7)
4 9 9	28802 /2024	27.03. 2024	CONTC - 1931/ 2024	M.R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 7)
5 0 0	28803 /2024	27.03. 2024	CONTC - 1952/ 2024	J.D. MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2024-03- 22		(S ea t No - 7)

			2024			23			No - 7)
501	28804/2024	27.03.2024	CONTC - 1993/2024	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-03-22		(Seat No - 7)
502	28805/2024	27.03.2024	CONTC - 1991/2024	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-03-22		(Seat No - 7)
503	28806/2024	27.03.2024	CONTC - 1992/2024	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-03-22		(Seat No - 7)
504	28807/2024	27.03.2024	CONTC - 1867/2024	M/S.BIJAY KU. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22		(Seat No - 7)
505	28808/2024	27.03.2024	CONTC - 1842/2024	R.CH. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-03-22		(Seat No - 7)
506	28809/2024	27.03.2024	BLAPL - 2308/2024	D SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22		(Seat No - 7)
507	28810/2024	27.03.2024	CONTC - 1825/2024	M/S RANJIT MOHANTY, D.K.MITRA, M.MOHANTY, B.K.BARI K	C.O.	COURT NO. 23	Order Dtd. 2024-03-22		(Seat No - 7)
508	28811/2024	27.03.2024	BLAPL - 1012/2024	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-03-22		(Seat No - 7)
500	28812/2024	27.03.2024	CONTC -	M.K. MOHANTY	C.O.	COURT	Order Dtd. 2024-03-22	CONT EMPT	(Seat

9			1873/ 2024			NO. 23			t No - 8)
5 1 0	28813 /2024	27.03. 2024	BLAPL - 2079/ 2024	D SAMAL	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21		(S ea t No - 8)
5 1 1	28814 /2024	27.03. 2024	BLAPL - 2153/ 2024	G SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21		(S ea t No - 8)
5 1 2	28815 /2024	27.03. 2024	CONTC - 1884/ 2024	M/S TUSHAR KANTA NAYAK, M. PANDA, J. DA S	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22	CONT EMPT	(S ea t No - 2)
5 1 3	28816 /2024	27.03. 2024	BLAPL - 1844/ 2024	G SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 20		(S ea t No - 2)
5 1 4	28817 /2024	27.03. 2024	CONTC - 1920/ 2024	M.R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 2)
5 1 5	28818 /2024	27.03. 2024	BLAPL - 2333/ 2024	G SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 2)
5 1 6	28819 /2024	27.03. 2024	CONTC - 1921/ 2024	M.R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 2)
5 1 7	28820 /2024	27.03. 2024	BLAPL - 2203/ 2024	D SAMAL	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21		(S ea t No - 2)
5	28821	27.03.	CONTC	M.R. SAHOO	C.O	COUR	Order Dtd. 2024-03-		(S

18	/2024	2024	- 1923/ 2024		.	T NO. 23	22		ea t No - 2)
519	28822 /2024	27.03. 2024	BLAPL - 2069/ 2024	J PRADHAN	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21		(S ea t No - 2)
520	28823 /2024	27.03. 2024	CONTC - 1924/ 2024	M.R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 2)
521	28824 /2024	27.03. 2024	BLAPL - 2181/ 2024	J PRADHAN	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 5)
522	28825 /2024	27.03. 2024	CONTC - 1916/ 2024	P.K. DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 22		(S ea t No - 5)
523	28826 /2024	27.03. 2024	BLAPL - 1217/ 2024	S MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2024-03- 21		(S ea t No - 5)
524	28827 /2024	27.03. 2024	CONTC - 1919/ 2024	M.R. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2024-03- 22		(S ea t No - 5)
525	28828 /2024	27.03. 2024	ABLAP L- 12244 /2023	P.C. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-11- 02	BAIL -1	(S ea t No - 5)
526	28829 /2024	27.03. 2024	BLAPL - 2009/ 2024	PK MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 20		(S ea t No - 5)

5 2 7	28830 /2024	27.03. 2024	ABLAP L- 8442/ 2023	SAMBEET PATTANAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-09- 12	BAIL -1	(S ea t No - 2)
5 2 8	28831 /2024	27.03. 2024	BLAPL - 1727/ 2024	PK MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 19	BAIL -1	(S ea t No - 1)
5 2 9	28832 /2024	27.03. 2024	ABLAP L- 8670/ 2023	P.R. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-09- 13	BAIL -1	(S ea t No - 3)
5 3 0	28833 /2024	27.03. 2024	ABLAP L- 2455/ 2024	D SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21		(S ea t No - 3)
5 3 1	28834 /2024	27.03. 2024	WP (C) - 679/2 014	P.K. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 03	WRIT BRAN CH-2	(S ea t No - 6)
5 3 2	28835 /2024	27.03. 2024	BLAPL - 1924/ 2024	SN GAYA	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 20		(S ea t No - 6)
5 3 3	28836 /2024	27.03. 2024	WP (C) - 679/2 014	A. DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-07- 03	WRIT BRAN CH-2	(S ea t No - 6)
5 3 4	28837 /2024	27.03. 2024	BLAPL - 1939/ 2024	A MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 20		(S ea t No - 6)
5 3 5	28838 /2024	27.03. 2024	BLAPL - 1728/ 2024	PK MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-03- 19		(S ea t No -)

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5 3 6	28839 /2024	27.03. 2024	WP (C) - 39227 /2023	D. SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 15	WRIT BRAN CH-1	(S ea t No - 31)
5 3 7	28840 /2024	27.03. 2024	WP (C) - 39227 /2023	G. JAYSHING	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 15	WRIT BRAN CH-1	(S ea t No - 31)
5 3 8	28841 /2024	27.03. 2024	BLAPL - 1731/ 2024	PK MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-03- 19	BAIL -2	(S ea t No - 9)
5 3 9	28843 /2024	27.03. 2024	ABLAP L- 748/2 024	N MALLICK	C.O .	COUR T NO. 6	Order Dtd. 2024-03- 21		(S ea t No - 9)
5 4 0	28844 /2024	27.03. 2024	WP (C) - 39227 /2023	U. KUMA	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 15	WRIT BRAN CH-1	(S ea t No - 31)
5 4 1	28845 /2024	27.03. 2024	ABLAP L- 2080/ 2024	A MALLICK	C.O .	COUR T NO. 6	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 6)
5 4 2	28846 /2024	27.03. 2024	WP (C) - 39227 /2023	S. BISWAL	C.O .	COUR T NO. 6	Order Dtd. 2024-02- 15	WRIT BRAN CH-1	(S ea t No - 31)
5 4 3	28847 /2024	27.03. 2024	ABLAP L- 2465/ 2024	UMESH CHANDRA DORA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 21		(S ea t No - 31)

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5 4 4	28849 /2024	27.03. 2024	WP (C) - 42304 /2023	D. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-01- 30	WRIT BRAN CH-3 (S ea t No - 13)
5 4 5	28850 /2024	27.03. 2024	WP (C) - 30367 /2023	T. BAG	C.O .	COUR T NO. 1	Order Dtd. 2024-06- 25	WRIT BRAN CH-7 (S ea t No - 5)
5 4 6	28851 /2024	27.03. 2024	BLAPL - 2198/ 2024	SK BHANJADEO	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	(S ea t No - 5)
5 4 7	28853 /2024	27.03. 2024	WP (C) - 30367 /2023	P.K. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-06- 25	WRIT BRAN CH-7 (S ea t No - 5)
5 4 8	28854 /2024	27.03. 2024	BLAPL - 1835/ 2024	PL MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20	(S ea t No - 5)
5 4 9	28855 /2024	27.03. 2024	WP (C) - 41208 /2023	P.K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22	WRIT BRAN CH-8 (S ea t No - 41)
5 5 0	28856 /2024	27.03. 2024	BLAPL - 1818/ 2024	SR PATTANAİK	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20	(S ea t No - 41)
5 5 1	28857 /2024	27.03. 2024	BLAPL - 2251/ 2024	JR NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	(S ea t No - 41)

5 5 2	28858 /2024	27.03. 2024	BLAPL - 2243/ 2024	J KAMILA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 41)
5 5 3	28859 /2024	27.03. 2024	BLAPL - 2247/ 2024	J KAMILA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 41)
5 5 4	28860 /2024	27.03. 2024	BLAPL - 2189/ 2024	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 41)
5 5 5	28861 /2024	27.03. 2024	BLAPL - 2100/ 2024	P SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 41)
5 5 6	28862 /2024	27.03. 2024	BLAPL - 2315/ 2024	AK MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22		(S ea t No - 41)
5 5 7	28863 /2024	27.03. 2024	BLAPL - 1612/ 2024	B MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No - 12)
5 5 8	28864 /2024	27.03. 2024	WP (C) - 6442/ 2024	A.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20	WRIT BRAN CH-4	(S ea t No - 37)
5 5 9	28865 /2024	27.03. 2024	BLAPL - 2041/ 2024	B MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -2	(S ea t No)

									- 12)
5 6 0	28866 /2024	27.03. 2024	WP (C) - 6761/ 2024	M. NAIK	C.O .NO. 1	COUR T NO. 1	Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No - 3)
5 6 1	28867 /2024	27.03. 2024	BLAPL - 2372/ 2024	HK PATRA	C.O .NO. 1	COUR T NO. 1	Order Dtd. 2024-03- 22		(S ea t No - 3)
5 6 2	28868 /2024	27.03. 2024	WP (C) - 6835/ 2024	S. DAS	C.O .NO. 1	COUR T NO. 1	Order Dtd. 2024-03- 21	WRIT BRAN CH-2	(S ea t No - 7)
5 6 3	28869 /2024	27.03. 2024	BLAPL - 2369/ 2024	HK PATRA	C.O .NO. 1	COUR T NO. 1	Order Dtd. 2024-03- 22		(S ea t No - 7)
5 6 4	28870 /2024	27.03. 2024	WP (C) - 6717/ 2024	B.K. SWAIN	C.O .NO. 1	COUR T NO. 1	Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No - 3)
5 6 5	28871 /2024	27.03. 2024	WP (C) - 3736/ 2022	A. SAHOO	C.O .NO. 1	COUR T NO. 1	Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No - 4)
5 6 6	28872 /2024	27.03. 2024	BLAPL - 2367/ 2024	HK PATRA	C.O .NO. 1	COUR T NO. 1	Order Dtd. 2024-03- 22		(S ea t No - 4)
5 6 7	28874 /2024	27.03. 2024	WPC (O AC) - 1881/ 2014	R.C. MALLICK	C.O .NO. 1	COUR T NO. 1	Order Dtd. 2024-03- 20	OA Bran ch	(S ea t No - 1)
5 6	28875 /2024	27.03. 2024	BLAPL -	JR DAS	C.O .NO. 1	COUR T NO. 1	Order Dtd. 2024-03- 22		(S ea t No - 1)

8			2340/ 2024			NO. 1			t No - 1)
5 6 9	28876 /2024	27.03. 2024	FAO- 675/2 019	K. PARIDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04- 18	MISC . APPE AL SEC.	(S ea t No - 9)
5 7 0	28878 /2024	27.03. 2024	CONTC - 1741/ 2024	P.K. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-03- 20		(S ea t No - 9)
5 7 1	28880 /2024	27.03. 2024	CONTC - 1651/ 2024	A. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-03- 21		(S ea t No - 9)
5 7 2	28881 /2024	27.03. 2024	BLAPL - 2336/ 2024	JR DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-03- 22		(S ea t No - 9)
5 7 3	28882 /2024	27.03. 2024	BLAPL - 2304/ 2024	JR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-03- 22		(S ea t No - 9)
5 7 4	28883 /2024	27.03. 2024	CONTC - 1664/ 2024	P.CH. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-03- 21		(S ea t No - 9)
5 7 5	28884 /2024	27.03. 2024	BLAPL - 2306/ 2024	JR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 6)

576	28885/2024	27.03.2024	CONTC - 1686/2024	SATYAJIT SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-21		(Seat No - 6)
577	28886/2024	27.03.2024	CONTC - 1698/2024	SATYAJIT SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-21		(Seat No - 6)
578	28887/2024	27.03.2024	CONTC - 1697/2024	SATYAJIT SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-21		(Seat No - 6)
579	28888/2024	27.03.2024	CONTC - 1684/2024	SATYAJIT SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-21		(Seat No - 6)
580	28890/2024	27.03.2024	BLAPL - 1773/2024	KSHITISH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-19		(Seat No - 6)
581	28891/2024	27.03.2024	CONTC - 1695/2024	SATYAJIT SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-21		(Seat No - 6)
582	28892/2024	27.03.2024	CONTC - 1678/2024	SATYAJIT SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-21		(Seat No - 6)
583	28893/2024	27.03.2024	BLAPL - 2275/2024	AMLAN SHAKTI PAUL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-22		(Seat No - 6)

						S COUR T			- 6)
5 8 4	28894 /2024	27.03. 2024	CONTC - 1694/ 2024	SATYAJIT SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-03- 21	CONT EMPT	(S ea t No - 2)
5 8 5	28896 /2024	27.03. 2024	CONTC - 1679/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31		(S ea t No - 2)
5 8 6	28897 /2024	27.03. 2024	CONTC - 1693/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 2)
5 8 7	28898 /2024	27.03. 2024	BLAPL - 2300/ 2024	B DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 5)
5 8 8	28899 /2024	27.03. 2024	CONTC - 1692/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	CONT EMPT	(S ea t No - 4)
5 8 9	28900 /2024	27.03. 2024	CONTC - 1682/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31		(S ea t No - 4)
5 9 0	28901 /2024	27.03. 2024	BLAPL - 1730/ 2024	HK PATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 19		(S ea t No - 4)
5 9 1	28902 /2024	27.03. 2024	CONTC - 1670/ 2024	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	CONT EMPT	(S ea t No - 1)
5	28903	27.03.	WP (C)	M. N. MOHANTY	C.O	COUR	Order Dtd. 2024-03-	WRIT	(S

9 2	/2024	2024	- 37042 /2023		.	T NO. 1	22	BRAN CH (DIV ISIO N BENC H-3)	ea t No - 12 2)
5 9 3	28904 /2024	27.03. 2024	CONTC - 1685/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31		(S ea t No - 12 2)
5 9 4	28905 /2024	27.03. 2024	CONTC - 1683/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31		(S ea t No - 12 2)
5 9 5	28906 /2024	27.03. 2024	CONTC - 1671/ 2024	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 12 2)
5 9 6	28907 /2024	27.03. 2024	CONTC - 1689/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	CONT EMPT	(S ea t No - 1)
5 9 7	28908 /2024	27.03. 2024	CONTC - 1766/ 2024	B K SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 1)
5 9 8	28909 /2024	27.03. 2024	CONTC - 1688/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 1)
5 9 9	28910 /2024	27.03. 2024	CONTC - 1717/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 1)
6	28912	27.03.	CONTC	SATYAJIT SAMAL	C.O	COUR	Order Dtd. 2024-03-		(S

00	/2024	2024	- 1687/ 2024		.	T NO. 1	21		ea t No - 1)
601	28913 /2024	27.03. 2024	CONTC - 1719/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 1)
602	28914 /2024	27.03. 2024	CONTC - 1690/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 1)
603	28915 /2024	27.03. 2024	CONTC - 1696/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 1)
604	28916 /2024	27.03. 2024	CONTC - 1691/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	CONT EMPT	(S ea t No - 1)
605	28917 /2024	27.03. 2024	CONTC - 1523/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 1)
606	28919 /2024	27.03. 2024	CONTC - 1699/ 2024	SATYAJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 1)
607	28920 /2024	27.03. 2024	BLAPL - 2084/ 2024	M.R.SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 2)
608	28921 /2024	27.03. 2024	CONTC - 1824/ 2024	BISHNU CHARAN PANDA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 2)

6 0 9	28923 /2024	27.03. 2024	BLAPL - 2105/ 2024	DILLIP SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 2)
6 1 0	28924 /2024	27.03. 2024	BLAPL - 2066/ 2024	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 2)
6 1 1	28925 /2024	27.03. 2024	BLAPL - 1814/ 2024	SC SUNDARAY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 19	BAIL -2	(S ea t No - 10)
6 1 2	28926 /2024	27.03. 2024	BLAPL - 2081/ 2024	B.DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 5)
6 1 3	28927 /2024	27.03. 2024	BLAPL - 1824/ 2024	MK SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20	BAIL -2	(S ea t No - 10)
6 1 4	28928 /2024	27.03. 2024	BLAPL - 1842/ 2024	C RANA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20		(S ea t No - 10)
6 1 5	28929 /2024	27.03. 2024	BLAPL - 1835/ 2024	M PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20		(S ea t No - 10)
6 1 6	28930 /2024	27.03. 2024	BLAPL - 1885/ 2024	PK MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20	BAIL -1	(S ea t No - 1)
6	28931	27.03.	BLAPL	G JAYASINGH	C.O	COUR	Order Dtd. 2024-03-		(S

17	/2024	2024	- 1908/ 2024		.	T NO. 1	20		ea t No - 1)
618	28932 /2024	27.03. 2024	BLAPL - 1948/ 2024	PK MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20		(S ea t No - 1)
619	28933 /2024	27.03. 2024	BLAPL - 1971/ 2024	S BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20		(S ea t No - 1)
620	28934 /2024	27.03. 2024	BLAPL - 1982/ 2024	AK MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20		(S ea t No - 1)
621	28935 /2024	27.03. 2024	BLAPL - 1992/ 2024	MR SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20		(S ea t No - 1)
622	28936 /2024	27.03. 2024	BLAPL - 1997/ 2024	SP SAMANTA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20		(S ea t No - 1)
623	28937 /2024	27.03. 2024	BLAPL - 2352/ 2024	GR PATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22	BAIL -1	(S ea t No - 4)
624	28938 /2024	27.03. 2024	BLAPL - 1675/ 2024	AK JATI	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20		(S ea t No - 4)
625	28939 /2024	27.03. 2024	BLAPL - 2184/ 2024	GC JENA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 5)

6 2 6	28943 /2024	27.03. 2024	BLAPL - 2052/ 2024	GYANA RANJAN PATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22		(S ea t No - 5)
6 2 7	28944 /2024	27.03. 2024	BLAPL - 2132/ 2024	PK MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 5)
6 2 8	28945 /2024	27.03. 2024	BLAPL - 2092/ 2024	PK MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 5)
6 2 9	28946 /2024	27.03. 2024	BLAPL - 2093/ 2024	PK MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 5)
6 3 0	28947 /2024	27.03. 2024	BLAPL - 2096/ 2024	PK MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21		(S ea t No - 5)
6 3 1	28948 /2024	27.03. 2024	BLAPL - 2194/ 2024	G.C.JENA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22		(S ea t No - 5)
6 3 2	28949 /2024	27.03. 2024	ABLAP L- 2502/ 2024	P.K.JENA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 1)
6 3 3	28950 /2024	27.03. 2024	BLAPL - 2018/ 2024	A.K.MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 20		(S ea t No - 1)
6 3 4	28951 /2024	27.03. 2024	BLAPL - 480/2 024	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 1)

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6 3 5	28952 /2024	27.03. 2024	ABLAP L- 2282/ 2024	SRINIBAS MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 19		(S ea t No - 3)
6 3 6	28953 /2024	27.03. 2024	BLAPL - 2165/ 2024	BN MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-03- 22		(S ea t No - 3)
6 3 7	28954 /2024	27.03. 2024	BLAPL - 681/2 024	PRADEEP KUMAR DAS	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 21		(S ea t No - 3)
6 3 8	28955 /2024	27.03. 2024	BLAPL - 2058/ 2024	S.P.SAMANTA	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 21		(S ea t No - 3)
6 3 9	28956 /2024	27.03. 2024	BLAPL - 721/2 024	SHIVAM KUMAR	C.O .	COUR T NO. 17			(S ea t No - 3)
6 4 0	28957 /2024	27.03. 2024	BLAPL - 2110/ 2024	C.ACHARYA	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 21		(S ea t No - 3)
6 4 1	28958 /2024	27.03. 2024	BLAPL - 2118/ 2024	R.SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 3)
6 4 2	28959 /2024	27.03. 2024	BLAPL - 2065/ 2024	D.K.JENA	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 21	BAIL -1	(S ea t No - 5)
6 4 3	28960 /2024	27.03. 2024	BLAPL - 1399/ 2024	RK BARIK	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22		(S ea t No

									-5)
644	28961/2024	27.03.2024	BLAPL - 2162/2024	P.JENA	C.O.	COURT NO. 17	Order Dtd. 2024-03-21	BAIL -2	(Seat No - 9)
645	28962/2024	27.03.2024	BLAPL - 2180/2024	P.K.PAL	C.O.	COURT NO. 17	Order Dtd. 2024-03-21		(Seat No - 9)
646	28963/2024	27.03.2024	BLAPL - 2254/2024	B.N.SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-03-21		(Seat No - 9)
647	28964/2024	27.03.2024	BLAPL - 2260/2024	L.ACHARI	C.O.	COURT NO. 17	Order Dtd. 2024-03-21		(Seat No - 9)
648	28965/2024	27.03.2024	BLAPL - 2268/2024	A.K.ROUL	C.O.	COURT NO. 17	Order Dtd. 2024-03-21	BAIL -2	(Seat No - 7)
649	28966/2024	27.03.2024	BLAPL - 2270/2024	B.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-03-21	BAIL -2	(Seat No - 10)
650	28967/2024	27.03.2024	BLAPL - 2208/2024	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03-21	BAIL -1	(Seat No - 2)
651	28968/2024	27.03.2024	BLAPL - 1620/2024	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03-19		(Seat No - 2)
655	28969/2024	27.03.2024	BLAPL -	JYOTI PRAKASH KAR	C.O.	COURT	Order Dtd. 2024-03-21		(Seat

2			2145/ 2024			NO. 17			t No - 2)
6 5 3	28970 /2024	27.03. 2024	ABLAP L- 2564/ 2024	U.C.JENA	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 12)
6 5 4	28971 /2024	27.03. 2024	BLAPL - 2359/ 2024	B.MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22		(S ea t No - 12)
6 5 5	28972 /2024	27.03. 2024	BLAPL - 2392/ 2024	MADAN DAS	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 9)
6 5 6	28973 /2024	27.03. 2024	BLAPL - 22/20 24	B.SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22		(S ea t No - 9)
6 5 7	28974 /2024	27.03. 2024	BLAPL - 907/2 024	S.PANDA	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22	BAIL -2	(S ea t No - 10)
6 5 8	28975 /2024	27.03. 2024	BLAPL - 2055/ 2024	B.B.MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 21		(S ea t No - 10)
6 5 9	28976 /2024	27.03. 2024	BLAPL - 2056/ 2024	S.P.SAMANTA	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 21		(S ea t No - 10)
6 6	28977 /2024	27.03. 2024	BLAPL -	BR SENAPATI	C.O .	COUR T	Order Dtd. 2024-03- 22		(S ea

0			1590/ 2024			NO. 17			t No - 10)
6 6 1	28978 /2024	27.03. 2024	BLAPL - 1601/ 2024	AK MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22		(S ea t No - 10)
6 6 2	28979 /2024	27.03. 2024	BLAPL - 1545/ 2024	AK MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 22		(S ea t No - 10)
6 6 3	28980 /2024	27.03. 2024	BLAPL - 2048/ 2024	SS PASAYAT	C.O .	COUR T NO. 17	Order Dtd. 2024-03- 21		(S ea t No - 10)
6 6 4	28981 /2024	27.03. 2024	WP (C) - 7002/ 2024	P.BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRAN CH-4	(S ea t No - 19)
6 6 5	28982 /2024	27.03. 2024	WP (C) - 6957/ 2024	M.R.SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03- 27	WRIT BRAN CH-3	(S ea t No - 14)
6 6 6	28276 /2024	27.03. 2024	WP (C) - 1412/ 2024	SATYABADI MANTRY	GEN ERA L		Order Dtd. 2024-03- 18	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
6 6 7	28277 /2024	27.03. 2024	WP (C) - 6721/ 2024	RANJIT KUMAR PATRA	GEN ERA L		Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No -)

									3)
6 6 8	28279 /2024	27.03. 2024	WP (C) - 5734/ 2024	SUCHITRA PATRA	GEN ERA L		Order Dtd. 2024-03- 18	WRIT BRAN CH-4	(S ea t No - 17)
6 6 9	28281 /2024	27.03. 2024	BLAPL - 1940/ 2016	PRASANTA KUMAR PATRI	GEN ERA L		Entire Order	BAIL -2	(S ea t No - 17)
6 7 0	28283 /2024	27.03. 2024	CRLMC - 86/20 24	SANATAN DASH	GEN ERA L		Order Dtd. 2024-05- 07	CRIM INAL MISC	(S ea t No - 3)
6 7 1	28286 /2024	27.03. 2024	CRLMC - 306/2 017	HIRAK NATH SOUNTH	GEN ERA L		Order Dtd. 2017-04- 07		(S ea t No - 3)
6 7 2	28288 /2024	27.03. 2024	WP (C) - 6849/ 2024	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-03- 21	WRIT BRAN CH-2	(S ea t No - 7)
6 7 3	28290 /2024	27.03. 2024	CRLMC - 665/2 020	HIRAK NATH SOUNTH	GEN ERA L		Order Dtd. 2022-10- 13	CRIM INAL MISC	(S ea t No - 4)
6 7 4	28294 /2024	27.03. 2024	CRLMC - 666/2 020	HIRAK NATH SOUNTH	GEN ERA L		Order Dtd. 2022-10- 13	CRIM INAL MISC	(S ea t No - 4)
6 7 5	28296 /2024	27.03. 2024	WP (C) - 6806/ 2024	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-03- 21	WRIT BRAN CH-2	(S ea t No - 7)
6 7	28297 /2024	27.03. 2024	WP (C) -	STATE AND ORS.	GEN ERA		Order Dtd. 2014-04- 25		(S ea

6			8201/ 2014		L				t No - 7)
6 7 7	28300 /2024	27.03. 2024	JCRLA - 104/2 017	NIRANJAN MUNDA	GEN ERA L		Order Dtd. 2024-03- 22	CRIM INAL APPE AL	(S ea t No - 5)
6 7 8	28303 /2024	27.03. 2024	WP (C) - 6851/ 2024	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-03- 22	WRIT BRAN CH-2	(S ea t No - 7)
6 7 9	28307 /2024	27.03. 2024	WP (C) - 6600/ 2004	M/S.SANJAY KU.SAMANTRAY	GEN ERA L		Entire Document		(S ea t No - 7)
6 8 0	28308 /2024	27.03. 2024	ABLAP L- 1694/ 2024	THEEDA GOPINATH MURTY	GEN ERA L		Order Dtd. 2024-03- 22		(S ea t No - 7)
6 8 1	28309 /2024	27.03. 2024	WP (C) - 6899/ 2024	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-03- 22	WRIT BRAN CH-2	(S ea t No - 7)
6 8 2	28312 /2024	27.03. 2024	WP (C) - 6600/ 2004	M/S.SANJAY KU.SAMANTRAY	GEN ERA L		Order Dtd. 2004-11- 23		(S ea t No - 7)
6 8 3	28313 /2024	27.03. 2024	WP (C) - 6900/ 2024	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-03- 22	WRIT BRAN CH-2	(S ea t No - 7)
6 8 4	28319 /2024	27.03. 2024	WP (C) - 6901/ 2024	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-03- 22	WRIT BRAN CH-3	(S ea t No - 14)

6 8 5	28320 /2024	27.03. 2024	WP (C) - 6795/ 2024	INDRAMANI SAHOO	GEN ERA L		Order Dtd. 2024-03- 21	WRIT BRAN CH-1	(S ea t No - 3)
6 8 6	28323 /2024	27.03. 2024	CONTC - 1615/ 2024	GOPAL KRUSHNA NANDA	GEN ERA L		Order Dtd. 2024-03- 22		(S ea t No - 3)
6 8 7	28325 /2024	27.03. 2024	OJC- 8339/ 1994	M/S.L.PRADHAN	GEN ERA L		Order Dtd. 2022-04- 18	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
6 8 8	28328 /2024	27.03. 2024	CONTC - 1879/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 22		(S ea t No - 10 2)
6 8 9	28330 /2024	27.03. 2024	WP (C) - 6818/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 21	WRIT BRAN CH-2	(S ea t No - 7)
6 9 0	28332 /2024	27.03. 2024	CONTC - 2011/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 22		(S ea t No - 7)
6 9 1	28335 /2024	27.03. 2024	WPC (O A) - 1003/ 2017	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 21	OA Bran ch	(S ea t No - 1)
6 9 2	28336 /2024	27.03. 2024	CONTC - 2013/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 22	CONT EMPT	(S ea t No - 5)
6 9 9	28339 /2024	27.03. 2024	WP (C) - -	MANAS PATI	GEN ERA		Order Dtd. 2024-03- 22	WRIT BRAN	(S ea

3			34620 /2020		L			CH-1	t No - 30)
6 9 4	28340 /2024	27.03. 2024	CONTC - 2014/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 22		(S ea t No - 30)
6 9 5	28343 /2024	27.03. 2024	CONTC - 1877/ 2024	M/S MANAS PATI, S.KAR, S.S.PAT I	GEN ERA L		Order Dtd. 2024-03- 22	CONT EMPT	(S ea t No - 2)
6 9 6	28345 /2024	27.03. 2024	CONTC - 2016/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 22		(S ea t No - 2)
6 9 7	28347 /2024	27.03. 2024	BLAPL - 3614/ 2023	ASHOK DAS	GEN ERA L		Order Dtd. 2024-03- 18	BAIL -1	(S ea t No - 6)
6 9 8	28352 /2024	27.03. 2024	BLAPL - 1939/ 2016	PRASANTA KUMAR PATRI	GEN ERA L		Entire Order	BAIL -2	(S ea t No - 17)
6 9 9	28353 /2024	27.03. 2024	WPC (O AC) - 2482/ 2017	H.B. DASH	GEN ERA L		Order Dtd. 2022-12- 15	OA Bran ch	(S ea t No - 1)
7 0 0	28357 /2024	27.03. 2024	WPC (O A) - 1282/ 2015	SURYA NARAYAN BEHERA	GEN ERA L		Petition With Annexures	OA Bran ch	(S ea t No - 1)
7 0 1	28359 /2024	27.03. 2024	CRLMC - 3558/ 2023	BIBHUTI BHUSAN NANDA	GEN ERA L		Order Dtd. 2024-03- 22	CRIM INAL MISC	(S ea t No

									- 2)
7 0 2	28427 /2024	27.03. 2024	BLAPL - 2201/ 2024	GOPAL PRASAD LAL	GEN ERA L		Order Dtd. 2024-03- 22		(S ea t No - 2)
7 0 3	28448 /2024	27.03. 2024	CONTC - 1700/ 2024	PRASANTA KUMAR JOSHI	GEN ERA L		Order Dtd. 2024-03- 21		(S ea t No - 2)
7 0 4	28334 /2024	27.03. 2024	WP (C) - 14389 /2008	K C SINGHDEO	GEN ERA L		Order Dtd. 2019-03- 15Petition,Annexure ,		(S ea t No - 2)
7 0 5	28386 /2024	27.03. 2024	ABLAP L- 9674/ 2023	M DAS	GEN ERA L		Order Dtd. 2024-03- 06	BAIL -2	(S ea t No - 8)
7 0 6	28508 /2024	27.03. 2024	CRLRE V- 415/2 010	D K OTTA	GEN ERA L		Order Dtd. 2015-08- 17		(S ea t No - 8)
7 0 7	28633 /2024	27.03. 2024	CRLMC - 895/2 017	NIRANJAN ROUT	GEN ERA L		Entire Order	CRIM INAL MISC	(S ea t No - 5)
7 0 8	28634 /2024	27.03. 2024	WPC (O AC)- 2865/ 2003	NIRANJAN ROUT	GEN ERA L		Order Dtd. 2021-12- 06Entire Order,	OA Bran ch	(S ea t No - 1)
7 0 9	28652 /2024	27.03. 2024	CMP- 1355/ 2015	B S SWAIN ADV	GEN ERA L		Order Dtd. 2015-11- 02		(S ea t No - 1)
7 1 0	28660 /2024	27.03. 2024	WP (C) - 1995/ 2024	P K DAS	GEN ERA L		Order Dtd. 2024-02- 21	WRIT BRAN CH-2	(S ea t

			2024						No - 6)
7 1 1	28661 /2024	27.03. 2024	WPC (O AC) - 4232/ 2016	N MALLICK	GEN ERA L		Order Dtd. 2022-08- 16	OA Bran ch	(S ea t No - 1)
7 1 2	28662 /2024	27.03. 2024	BLAPL - 8187/ 2023	S NAYAK	GEN ERA L		Order Dtd. 2024-03- 15	BAIL -1	(S ea t No - 6)
7 1 3	28663 /2024	27.03. 2024	CONTC - 7088/ 2023	N MALLICK	GEN ERA L		Order Dtd. 2024-03- 18	CONT EMPT	(S ea t No - 3)
7 1 4	28664 /2024	27.03. 2024	CONTC - 1151/ 2024	J PARIDA	GEN ERA L		Order Dtd. 2024-03- 15		(S ea t No - 3)
7 1 5	28665 /2024	27.03. 2024	CONTC - 814/2 024	AKHAY	GEN ERA L		Order Dtd. 2024-02- 20		(S ea t No - 3)
7 1 6	28666 /2024	27.03. 2024	CRLMC - 704/2 024	S N MISHRA	GEN ERA L		Order Dtd. 2024-03- 14		(S ea t No - 3)
7 1 7	28667 /2024	27.03. 2024	OJC- 2412/ 1985	L DASH	GEN ERA L		Order Dtd. 1990-11- 12Petition,Annexure ,		(S ea t No - 3)
7 1 8	28668 /2024	27.03. 2024	CRLMP - 2075/ 2021	N MALLICK	GEN ERA L		Order Dtd. 2024-03- 07Counter,Entire Order,Affidavit,	WRIT BRAN CH-3	(S ea t No - 33)
7	28669	27.03.	ABLAP	M.N. MOHANTY	GEN		Order Dtd. 2022-02-	BAIL	(S

19	/2024	2024	L-2358/2020		ERA L		21	-1	ea t No - 1)
720	28671/2024	27.03.2024	OJC-10798/2001	S BARIK	GEN ERA L		Order Dtd. 2014-12-01Petition,Annexure ,Entire Order,		(S ea t No - 1)
721	28676/2024	27.03.2024	ABLAP L-2294/2024	A PATRA	GEN ERA L		Order Dtd. 2024-03-19		(S ea t No - 1)
722	28679/2024	27.03.2024	WPCRL -177/2022	L D SAHOO	GEN ERA L		Order Dtd. 2024-01-12	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
723	28683/2024	27.03.2024	WP (C) -6441/2024	P K MISHRA	GEN ERA L		Order Dtd. 2024-03-21Petition,Annexure ,	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 9)
724	28687/2024	27.03.2024	CRLA-123/2011	T K MISHRA	GEN ERA L		Order Dtd. 2011-02-18	CRIM INAL APPE AL	(S ea t No - 11)
725	28702/2024	27.03.2024	CRLMC -4676/2023	S K JENA	GEN ERA L		Order Dtd. 2024-03-17		(S ea t No - 11)
726	28706/2024	27.03.2024	WP (C) -6725/2024	S DAS	GEN ERA L		Order Dtd. 2024-03-20	WRIT BRAN CH-1	(S ea t No - 3)

7 2 7	28781 /2024	27.03. 2024	WP (C) - 2272/ 2024	S DAS	GEN ERA L		Order Dtd. 2024-03- 20	WRIT BRAN CH-6	(S ea t No - 16)
7 2 8	28783 /2024	27.03. 2024	CRLMC - 3383/ 2023	S DAS	GEN ERA L		Order Dtd. 2024-01- 09	CRIM INAL MISC	(S ea t No - 3)
7 2 9	28785 /2024	27.03. 2024	WP (C) - 18225 /2023	S DAS	GEN ERA L		Order Dtd. 2024-02- 21	WRIT BRAN CH-6	(S ea t No - 26)
7 3 0	28787 /2024	27.03. 2024	WP (C) - 13818 /2023	S N SHARMA	GEN ERA L		Order Dtd. 2023-11- 01	WRIT BRAN CH-1	(S ea t No - 2)
7 3 1	28790 /2024	27.03. 2024	WP (C) - 16000 /2013	A SAHOO	GEN ERA L		Order Dtd. 2022-05- 11Petition,Annexure ,Counter,Rejoinder,	WRIT BRAN CH-9	(S ea t No - 49)
7 3 2	28793 /2024	27.03. 2024	WP (C) - 9985/ 2013	A SAHOO	GEN ERA L		Order Dtd. 2022-05- 11Petition,Annexure ,Counter,Rejoinder,	WRIT BRAN CH-4	(S ea t No - 46)
7 3 3	28795 /2024	27.03. 2024	WP (C) - 10436 /2011	A SAHOO	GEN ERA L		Order Dtd. 2022-05- 11Petition,Annexure ,Counter,Rejoinder,	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 2)
7 3 4	28799 /2024	27.03. 2024	WP (C) - 3075/ 2019	A SAHOO	GEN ERA L		Order Dtd. 2022-05- 11Petition,Annexure ,Counter,Rejoinder,	WRIT BRAN CH (DIV ISIO	(S ea t No - -

								N BENCH)	114)
735	28801/2024	27.03.2024	WP (C) - 42285/2023	G R PATRA	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
736	28842/2024	27.03.2024	WP (C) - 5689/2024	S N SHARMA	GENERAL		Order Dtd. 2024-03-12Petition,Annexure ,	WRIT BRANCH-3	(Seat No - 12)
737	28848/2024	27.03.2024	WP (C) - 978/2024	T BAG	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No - 29)
738	28852/2024	27.03.2024	CRLMC - 575/2021	D SAMAL	GENERAL		Order Dtd. 2023-05-10	CRIMINAL MISC	(Seat No - 6)
739	28873/2024	27.03.2024	CRLMC - 2392/2009	M K NAYAK	GENERAL		Order Dtd. 2018-04-30Petition,Annexure ,Entire Order,		(Seat No - 6)
740	28877/2024	27.03.2024	CRLMC - 892/2021	S K BARIK	GENERAL		Order Dtd. 2023-05-11	CRIMINAL MISC	(Seat No - 3)
741	28879/2024	27.03.2024	LAA-33/2015	T BAG	GENERAL		Order Dtd. 2024-03-07	FIRST APPEAL	(Seat No - 3)
742	28889/2024	27.03.2024	ABLAP L-2415/2024	C SHARMA	GENERAL		Order Dtd. 2024-03-20Petition,Annexure ,	BAIL-2	(Seat No

									-8)
743	28895/2024	27.03.2024	BLAPL - 3614/2023	G R PATRA	GENERAL		Order Dtd. 2024-03-18	BAIL-1	(Seat No - 6)
744	28911/2024	27.03.2024	RSA-590/2005	P K MOHANTY	GENERAL		Order Dtd. 2022-03-14	SECOND APPEAL	(Seat No - 4)
745	28918/2024	27.03.2024	LAA-101/2018	K P BEHERA	GENERAL		Order Dtd. 2024-03-15	FIRST APPEAL	(Seat No - 4)
746	28922/2024	27.03.2024	STREV - 54/2011	P K MALLICK	GENERAL		Order Dtd. 2024-03-20	CIVIL REVISION	(Seat No - 3)
747	28942/2024	27.03.2024	WP (C) - 4399/2024	J P KAR	GENERAL		Order Dtd. 2024-03-06	WRIT BENCH (DIVISION BENCH-3)	(Seat No - 117)

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